

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SITTING AT WESTERN ZONE BENCH, PUNE
EXECUTION APPLICATION NO. 6 OF 2021
IN
OA NO. 197 OF 2017**

BETWEEN:

VANSHAKTI & ANR.

...Original Applicant

versus

MUNICIPAL CORPORATION OF GREATER
MUMBAI & ORS.

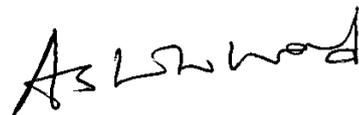
...Respondents

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APPLICANT

THROUGH



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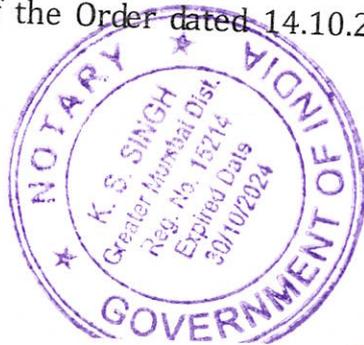
...Respondents

**COMPLIANCE AFFIDAVIT ON BEHALF OF MUNICIPAL CORPORATION
OF GREATER MUMBAI**

I, Iqbal Singh Chahal, Adult, Municipal Commissioner of the Respondent Municipal Corporation of Greater Mumbai having office at Municipal Corporation of Greater Mumbai, Municipal Head Office, Mahapalika Marg, Fort, Mumbai 400 001, do hereby solemnly affirm and sincerely state as follows:

That the present affidavit of compliance is being filed in compliance of Order dated 16.07.2021 passed by this Hon'ble Tribunal in present Execution Application and pursuant to Order dated 13.08.2021 passed by the Hon'ble Supreme Court in I.A. No. 93118/2021 filed in Civil Appeal No. 923/2021 titled as Municipal Corporation of Greater Mumbai vs. Vanshakti & Ors.

That the Respondent Corporation has made all possible efforts to ensure compliance of the Order dated 14.10.2020 passed by this Hon'ble



Tribunal in O.A. No. 197/2017 and the Directions thereto. That the Respondent in its Civil Appeal filed before the Hon'ble Supreme Court and the Reports filed before the Maharashtra PCB and CPCB have placed a detailed course of Action to be taken by the Corporation to comply with the Order dated 14.10.2020 passed by this Hon'ble Tribunal. Further, all long term and short term actions taken by the Respondent Municipal Corporation, in pursuance of Order dated 14.10.2020 and directions thereto are stated as under:

1. **Bioremediation and /or Phytoremediation and any other remediation measure for treatment of sewage water. If not taken by MCGM, compensation @ 5lakhs per month per drain deposited with CPCB. It is not to be excuse to delay the installation of STP or not doing anything and discharging untreated water in water bodies:**

Efforts of MCGM to eradicate the sewage entering into the water bodies:

- A. It is most respectfully submitted that the Respondent Corporation is putting continuous efforts to eradicate Sewage waste entering into the water bodies in the City of Mumbai. It is relevant to mention here that the following works are under process for remediation measures for treatment of sewage water:

Out of 95 SWD drains/ Nallas which carries waste water:

- a) MCGM has diverted Part dry weather flow of LGP nalla to Worli waste water treatment plant and also planned to take the entire dry weather flow in proposed work of augmentation of Worli waste water treatment facility.



- b) Also the dry weather flow of Haji Ali Nalla is diverted to sewer network.
- c) 42 SWD drains/ Nallas which are connecting to the 3 (three) rivers where rejuvenation work of rivers is undertaken and is expected to be completed between 2021 to 2025. Respondent had undertaken the river rejuvenation work to reduce the river water pollution from discharge of waste water from SWD drains by diversion of dry weather flow from the SWD drains to the existing sewer network and also construction of new STPs along the banks of the rivers in which diversion of dry weather flow from SWD drains connecting to rivers will be diverted and treated as per present discharge standard and will be discharged into the river. The progress of the work is given as under:

Drains connecting to the River	Interception of dry weather flow from SWD drains connecting to rivers - No. of drains covered	Remarks
1)Mithi River		
Package-I	03	Work in progress
Package-II	07	Work in progress
Package-III	16	Tender documents are under scrutiny
Package-IV(Work will be carried out by MSDP Dept)	02	Work Order will be issued by 1.10.2021
2) Oshiwara River	06	Work Order will be issued by 1.11.2021
3)Wallbhat River	05	Work Order will be issued by 1.11.2021
4)Poisar River	03	Work Order will be issued by 1.11.2021
Total no of drains covered	42	



The above works will be completed at the earliest after the award of contract by following the procedure in vogue.

d) For remaining 48 SWD drains which are connecting to Creek and Sea tendering work is in process to appoint the consultants for suggestion on bioremediation and/or phytoremediation or any other remedial measures for treatment of sewage water flows and technology for removal of floating material in the storm water drains and remedial measures as suggested by the consultants will be carried out at the earliest.

Drains connecting to Creek, Sea and River:

Name of creek, river and sea	Bioremediation and /or Phytoremediation or any other remediation measures for treatment sewage water flows in SWD drains -No of drain covered	Expected date of award
1)Thane creek	11	Tendering work is in process to appoint the consultants for suggestion on bioremediation and/ or phytoremediation or any other remedial measures for treatment of sewage water flows and technology for removal of floating material in the storm water drains and remedial measures as suggested by the consultants will be carried out at the earliest.
2)Mahul creek	08	
3)Versova creek	03	
4)Oshiwara creek	03	
5)Malad creek	07	
6)Gorai creek	07	
7)Dahisar creek	03	
8)Arabian sea	06	
Total no of drains covered	48	



2. **Operational deficiencies of existing STPs have not been rectified and untreated compensation @ Rs.10 lacks per month per STP deposited to CPCB. CPCB is directed to examine all STPs, CETPs within Mumbai and calculate amount of environmental compensation and proceed to recover the same and intimate the tribunal fortnight**

B. It is most respectfully submitted that the CPCB officials had visited all 8 STP's in Mumbai on 10.11.2020 and 11.11.2020 as per order of Hon'ble NGT dated 14.10.2020 in O.A. No. 197/2017. Based on their visit, CPCB submitted observation regarding all 8 STP's. The remarks from Respondent Corporation to all points raised by CPCB were replied vide letter under signature of DMC (E) u/no. DMC/E/2893 dated 17.03.2021.

C. In this regard, it may be noted that STPs at Worli, Bandra, Versova, Malad, Ghatkopar and Bhandup were constructed and commissioned from 1992 to 2003, based on discharge norms in vogue at that time. Now, as per this Hon'ble Tribunal's order dated 30.04.2019 passed in O.A. No. 1069/2018, Fresh tenders for upgradation/construction of existing WwTFs at Worli, Bandra, Dharavi, Versova, Malad, Ghatkopar and Bhandup are invited. As Major capital investments are being carried out in construction of new WwTFs with updated technology, therefore, no major capital expenditure is being done nor any design changes are being carried out in existing plants in order to avoid wasteful expenses. However, all these WwTFs are operated and maintained as per prevailing consent of MPCB valid upto December 2020. The summary of the reports of the NABL accredited laboratory,



showing operational performance of all STPs for the period of January to May 2021 is attached here with as **ANNEXURE - 1**.

- D. The latest consent for period from 1st January 2021 to 31st December 2023 is in line with the guidelines issued by Hon'ble NGT and the same are considered while inviting tenders for upgradation of STPs.
- E. The tenders for following seven STPs were invited on 30.08.2020. It is relevant to mention here that the work order for the New STPs would be issued at the earliest following the procedure laid down under MMC Act:

Sr. No.	Name of WwTF	Plant capacity in MLD	Tertiary Treatment	Peak Flow In MLD	Design, Build Period in years
1	Worli	500	250	1000	5
2	Bandra	360	180	720	5
3	Dharavi	418	209	836	5
4	Versova	180	90	405	4
5	Malad	454	227	908	6
6	Bhandup	215	108	461	4
7	Ghatkopar	337	170	699	4
	Total	2464	1234	5029	

3. Where the work regard to STP, Sewage network and its connectivity not yet started, MCGM has to pay environmental compensation @ Rs.10 lacks per month per STP, Sewage Network and its connectivity after 31.12.2020 for the delay in



setting up the same. It will be open to the MCGM to recover the same amount from the erring officer and public contractor.

F. It is most respectfully submitted that the sewage collection network in the year 2019 was 2015 km. Presently, there exists 2024 km of sewer network which caters to approximately 84 lakh population, which is about 68% of overall population of the Mumbai City. In order to achieve 100% sewerage connectivity to citizens, Respondent Corporation has prepared Mumbai Sewerage Improvement Program (MSIP) from 2016-17.

G. The present status of Laying of Sewer Lines is as under:

	Sewer length In KM	Population Served In Lakh	Cumulative In percentage	Timeline
Existing	2024	84	68%	
Proposed Under MSIP Component I	93.68	21	85%	At the earliest details are submitted in table below
Proposed Under MSIP Component II	143.19	19	99%	The Sewage at these locations will be intercepted and diverted to nearby sewer lines / STP. Details covered under MSIP III below.

Under MSIP component I, MCGM has proposed to lay 93.68KM of sewer line which will cover additional population of about 21



lakh. Progress of proposed 93.68 KM of sewer line is as below -

Sr. No.	Description	Length (in Km)	Date of Completion
1	Works Completed	28	2016 to Aug -2021
2	Works are in progress	40.894	Oct 2024
3	Works in Tendering Stage	6.23	Will be taken up and completed at the earliest as per the procedure laid down under the MMC Act.
4	Works to be executed in phases (will be carried out after completion of work in progress)	18.56	
Total :		93.68	

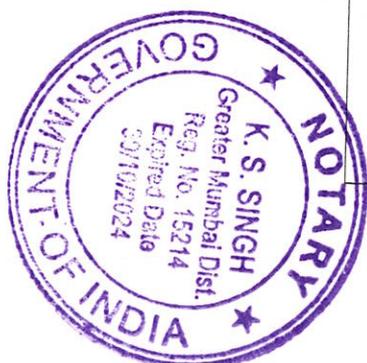
- H. **MSIP Component II** consists of laying sewer lines along 143.19 Km. length of D. P. Roads which are at present un-developed / encroached and not yet handed over to MCGM. The same can be developed in S.R.A. layouts after removal of encroachment. As on date, the permission to lay sewer lines along proposed D.P. roads of about 7 KM length had been issued to developers/ authorities. Additional permissions will be issued as and when the proposal for development of Slum Redevelopment schemes will be received to this department.
- I. As per "National Mission for Urban Housing", Pradhan Mantri Awas Yojana, the Housing for All by 2022 is approved by Hon. Prime Minister. Under this mission, it is proposed to implement Slum Rehabilitation Scheme effectively, so as to provide pucca



house to all eligible urban households by the year 2022. Hence, progress of providing sewer line on such un-developed / encroached and not yet handed over to MCGM D.P. roads will depend on the effective implementation of the above scheme.

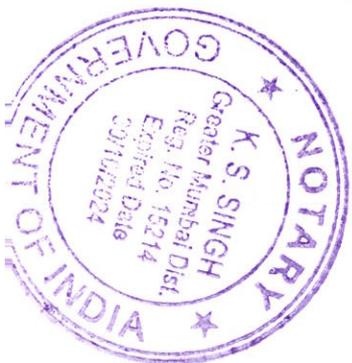
- J. **However, under MSIP component III**, to abate pollution of 4 major rivers, MCGM has undertaken major projects which include either diversion of DWF to Respondent Corporation sewerage system or by providing onsite treatment to such DWF through satellite STPs. The estimated DWF entering in 4 major rivers is about 448 MLD. After completion of these mega projects for the Rivers, the DWF generated by about 19 lakh population as covered under **MSIP component II** will be treated and disposed off safely as per discharge norms. Details of Diversion of DWF in sewerage system from Mithi River, Dahisar River, Poisar River, Walbhat River / Oshiwara River is as under:

Sr. No.	Works	Avg. DWF (in MLD)	Status
1	Mithi River Water Quality Improvement Project Package I Filter Pada to WSP site	8	Sewer Line = 1.65 KM; 1 No. STP of 8MLD Work order issued and the work is in progress. Sewer line laid = <u>1.471 km</u> Tentative Date of completion = Dec - 2021.
2	Mithi River Water Quality Improvement Project Package II WSP Site to CST Bridge (Non Tidal Zone)	95	Sewer Line = 8.15 KM Work Order issued. Work in progress. Tentative date of completion = Dec - 2023.



3	Mithi River Water Quality Improvement Project Package III CST Bridge to Mahim Creek (Tidal Zone)	37	Sewer line = 8.13 KM (Gravity = 7.61km + Rising = 0.52km),
			In tendering stage.
4	Mithi River Water Quality Improvement Project Package IV Transfer Tunnel from BapatNalla to SafedPulNalla to Proposed Dharavi WwTF	168	Segmental Tunnel of 2.6 m dia of @ 6.5 km length Work will start by 1 st October 2021. Tentative Date of completion = Sept. - 2025.
TOTAL =		308	

Sr.	Description	Dahisar River	Poisar River	Walbhat River/ Oshiwara Nalla	Total
1	Length of River (in KM)	4.75	9.46	7.58	21.79
2	Total Dry Weather Flow (in MLD)	17.06	67.40	56.43	140.89
	a) DWF to be diverted to proposed Sewer network (in MLD)	10.56	33.90	35.93	80.39
	b) DWF to be diverted to proposed STP (in MLD)	6.50	33.50	20.50	60.50
3	Existing Sewer Network(in KM)	4.46	4.50	2.30	11.26
4	Proposed Sewer Network(in KM)	4.42	8.67	4.72	17.81
5	Proposed No of STP (in Nos.)	02	10	05	17



6	Current Status	Financial packet opened and approval of Competent Authority for appointing Agency is under process. Expected date of award Nov-2021 and expected date of completion Dec-2025	
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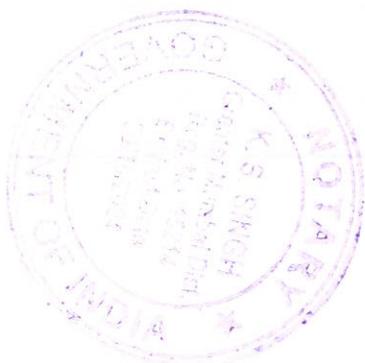
- K. It is most respectfully submitted that the Respondent Corporation is in the process of appointing Consultant to suggest solutions for intercepting the DWF entering into Lakes & Ponds in Mumbai City and divert the same either into existing Municipal Sewer lines or lay new Sewer lines or construct STP so that treated water, as per the effluent norms defined by this Hon'ble Tribunal, can be discharged into the Lakes / Ponds so as to improve the water quality of these Lakes / Ponds. For this, **3 lakes have been shortlisted as pilot projects i.e., Sion Talav in Island City, Shital Talav in Eastern Suburb and Dingeshwar Talav in Western Suburb.** On successful implementation of above water quality improvement works in these pilot lakes, remaining lakes/ponds can be taken up for water quality improvement works. Consultancy Services Work will start by September 2021 and the works, as suggested by the consultants, will be carried accordingly at the earliest as per the procedure laid down under the M.M.C. Act.
- L. **MSIP Component IV** is to provide sewerage facility to Slum dwellers/ Slum areas and small roads below 6 meter width under "Swachha Bharat - Swachha Maharashtra - Swachha Mumbai Abhiyan". Asst. Commissioner of respective wards provides



sewage disposal facilities in slum areas or on small roads through funds provided by SWM department as per the guidelines/directions issued under various circulars.

M. However, there are quite a few difficulties, as listed below, faced during laying of new sewer network –

1. Delay in obtaining various N.O.C.'s from different external organization like Traffic Police, MMRDA, Railway, PWD, MoEF etc.
2. Delay due to
 - a) restricted use of heavy machineries in thickly populated areas.
 - b) various types of underground utilities
 - c) encroachments in the proposed alignment.
 - d) Non Development of DP roads.
3. Unavailability of Machine Spare parts (Imported Machines) in India
4. Rescue pits taken consume more time for excavation due to uncertainty in soil strata.
5. Narrow width of Roads.
6. Uncertainty in Geological Strata/extremely Hard Rock.
7. Sub-soil Water and Tidal Effect.
8. Poor / no response from the bidders
9. There are densely populated informal settlements / slums that are spread haphazardly, where the roads are extremely narrow and sharp turns. The sewers are required to be laid at great depth with proper gradient to ensure smooth flow under gravity and the structures in



these settlements are raised without any proper foundation hence, digging at greater depths are a risk to these structures. All these conditions make it difficult to lay sewers in slums.

- N. It is most respectfully submitted that there is water supply of 3750 MLD to entire MCGM limit. That there is 27% water loss due to leakages in water supply networks. Thus, the actual water supply works to 2737.5 MLD. Considering sewage generation at 80% of water supply, it works out to 2190 MLD. As against there is provision for treatment capacity of about 2723 MLD.

Sr. No.	Description	Quantum
1	Daily Water supplied by M.C.G.M	3750 MLD
2	Actual water supply after 27 % water losses	2737.5 MLD
3	Sewage generated at 80 % of actual water supply	2190 MLD
4	Sewage collected for treatment through sewer network	1285 MLD
5	Sewage treated through Pvt. & Govt. and Semi Govt. organization	158 MLD
6	Balance DWF	747 MLD
6A	Proposed sewage to be treated/interception from Mithi, Dahisar, Poisar, Walbhat/Oshivara Rivers and Other nallahs	506 MLD
6B	Remaining flow from Slums, Unsewered Area, etc.	241 MLD

Above flow at 6B is addressed under Component IV of MSIP and is under process. However, as submitted above in para 1 c) & d),



Respondent had undertaken the river rejuvenation work to reduce the river water pollution from discharge of waste water from slums / unsewered areas which finds its way to nearby SWD drains, by interception and diversion of such dry weather flow to the existing sewer network / construction of new STPs along banks of these rivers / drains, as per present discharge standards.

- O. Mumbai city has seen exponential growth in population since 1950. In order to cope up with unprecedented growth and such population culminating into drastic increase in the sewage growth, short term and long term futuristic measures have been taken by the Respondent under its Mumbai Sewerage Improvement Program and Mumbai Sewerage Disposal Project. It may also be relevant to mention here that Respondent has taken urgent measures to seriously comply with the Order passed by the Hon'ble NGT and has processed several tenders under its MSIP and MSDP Projects.

It is submitted that the Respondent has been carrying out several projects throughout the city of Mumbai with regards to Solid waste Management, laying of underground Sewer lines & Drains, Back Rake systems, etc. Further the Respondent has also planned future course of action and has prepared an Action Plan to cater the need of waste treatment / disposal through various projects. Lists of department wise completed, on-going and planned works with necessary photographs are annexed as ANNEXURE - 2.

4. **Guidelines issued in O.A. No.426 of 2018 Mushi River and O.A. No.829 of 2019- Coastal Pollution, directions issued are not followed and violation of the same, State PCB is directed to**



proceed in accordance with the Law for realization of environmental compensation.

P. It is respectfully submitted that the actions taken under the abovementioned directions are already averred to in Direction 3, herein above and the same are not being repeated for the sake of brevity.

5. **100% treatment of sewage may be ensured as directed by the Principal Bench of the Tribunal vide order dt.28.08.2019 in O.A. No.593 of 2017, Paryavaran Suraksha Samiti and Anr. V/s Union of India and ors. For completing all steps of action plans including completion of setting upto STPs till 31.03.2021 in terms of order dt.8.04.2019, in case of default, compensation laid down in the order of the Principal Bench of the Tribunal dt.22.08.2019 in the case of River Ganga i.e. Rs.10 lacks per month STP.**

Q. At the outset the efforts taken by MCGM to upgrade/construct the STPs is given as under:

21.04.2015 CPCB issued directions regarding change of effluent discharge standards. Tenders for STPs at Colaba, Bhandup and Ghatkopar which were invited as per the 2012 norms got annulled. Respondent then floated tender for the 37 MLD Colaba STP in consonance to the 2015 discharge standards prescribed by CPCB directives.

09.10.2015 CPCB issued fresh directions with regards to treatment and utilization of sewage for restoration of quality of water in river.



(BoD<10 mg/L, TSS<10 mg/L, FC<230 MPN/100ml).

24.11.2015 MoEF vide Draft Notification dated 24.11.2015 issued fresh effluent discharge standards for sewage treatment plants along with time frame for implementation (i.e. within 5 years)

(BoD<10 mg/L, TSS<20 mg/L, FC<100 MPN/100ml)

Respondent again amended and finalized its earlier tender floated for Colaba STP with the norms prescribed by Draft Notification dated 24.11.2015. The said tender was finally opened in December 2015 and the same was awarded in June 2016 based on the prevailing standards and is completed for carrying out operations of Waste Water Treatment in April 2020.

17.05.2016 The then Municipal Commissioner, vide letter dated 17.05.2016 sought clarification on draft notification dated 24.11.2015 from CPCB, on the applicability of the discharge norms, since the discharge standards changed three times within a period of 9 months.

23.06.2016 CPCB vide letter dated 23.06.2016 gave clarification in respect of time line and discharge standards. However, the said clarification did not clarify with regards to discharge standards for effluents into the deep sea, through Marine



Outfall. It is to be noted here that the Respondent proposed to carry out the Sewage Waste Treatment through the technology of deep Marine Outfall and hence clarification on the same was necessary and important for the Respondent Corporation before floating and issuing any further tenders.

21.07.2016 Respondent sent another letter dated 21.07.2016 to MoEF seeking Clarification on the issue of standards for effluent discharge into the sea through Marine Outfall, standards for effluent discharge into the creek, standards for non-potable / industrial use of treated waste water and power generation.

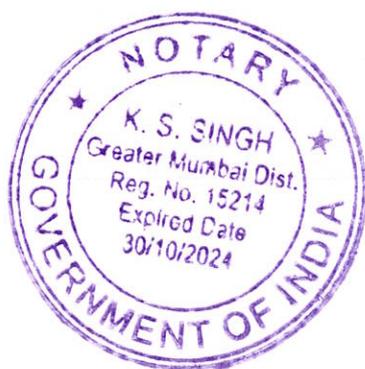
05.07.2017 The then Municipal Commissioner, vide another letter dated 5.07.2017 addressed a letter to Secretary, MoEF & CC for expediting the issues in respect of Discharge standards for waste water treatment facilities to be set up in Mumbai. It was stated in the letter by the Ld. MC that Respondent have prepared Sewerage Master Plan for upgrading the Waste water Treatment Facilities (WWTF) in Mumbai to improve the Environment of Mumbai and its coastal areas & implementation of the same is taken up in hand under Mumbai Sewage Disposal Project in line with the same. However, there is a need for



finalisation of discharge standards for STP's. It was also stated that Respondent had sought clarification on this issue vide various written communication and discussions. It was also stated that Respondent had already invited tenders for 2 WwTF's and draft tenders for other 4 WWTP works are ready for invitation based on draft notification/directives from CPCB; however, unless final directives in respect of discharge standards of sewage into coastal water are decided by CPCB, these tenders can't be finalized nor can work be started. Therefore, Respondent Corporation requested to expedite and finalise the issue and communicate the decision in respect of discharge standards for STPs in Mumbai.

13.10.2017 That MoEF issued Notification G.S.R. 1265(E) dated 13.10.2017 revising the effluent discharge standards. (BoD<20 mg/L, TSS<50 mg/L, FC<1000 MPN/100 ml) The said Notification for the first time included in its Note the Effluent Standards for Deep Marine Outfall

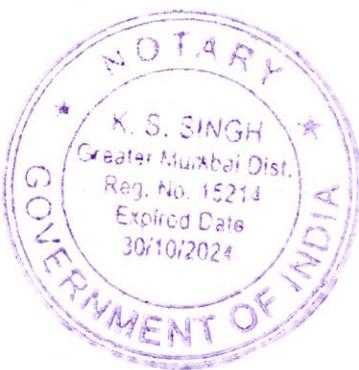
Pursuant to the said Notification, Respondent scrapped all its earlier tenders floated for Bhandup and Ghatkopar STPs and invited fresh tenders for Bhandup, Ghatkopar, Worli, Bandra, Dharavi, Versova WwTF in January/February



2018. (Total ADWF capacity-1842 MLD; Estimated Construction Cost of Rs. 10,000/- Crores approximately.) These tenders were received in November 2018. Packet A and Packet B of all the tenders were opened. Packet C of Versova & Dharavi tenders were opened.

21.12.2018 During pendency, finalization and Award of above tenders, Hon'ble NGT vide its Order dated 21.12.2018 in O.A. No. 1069/2017 [Nitin Shankar Deshpande vs Union of India & Ors.] granted stay of the MoEF & CC notification dated 13.10.2017 and constituted an Expert Committee (comprising of 1 members of IIT Roorkee, 1 member of IIT Kanpur & 1 member of Director NEERI) for preparing a report within two months after going into various aspects of the alleged dilution of norms and its likely impact on the recipient environment and public health.

30.04.2019 This Hon'ble Tribunal disposed of O.A. No. 1069/2017, accepted report of the Expert Committee with the modification and prescribed revised effluent discharge standards (BoD<10 mg/L, TSS<20 mg/L, FC<100 MPN/100 ml) Respondent was again forced to scrap all its tenders for Worli, Bandra, Dharavi, Versova, Bhandup and Ghatkopar STPs in July 2019 which were invited in January/February 2018 based on



MoEF &CC Notification dated 13.10.2017.

- 13.05.2019 Respondent filed Civil Appeal No. 5036/2019 against the Order dated 30.04.2019 passed this Hon'ble Tribunal setting aside the norms set out by Notification dated 13.10.2017 and the timeline to establish / setup new STPs.
- 17.05.2019 Hon'ble Supreme Court vide Order dated 17.05.2019 directed Respondent to proceed with the tendering but it shall abide by the effluent discharge standards prescribed by the Expert Committee appointed by NGT in its report.
- 06.09.2019 It is most respectfully submitted that, thereafter, Respondent Corporation invited tenders for STPs at 7 locations, namely, Worli, Bandra, Dharavi, Versova, Malad, Bhandup and Ghatkopar in consonance with Order dated 17.05.2019 passed by Hon'ble Supreme Court, by publishing it on NIC portal (i.e. www.mahatenders.gov.in). During budget review, shortage of revenue income was reported by Respondent Corporation. Respondent Corporation, therefore decided to review the tenders based on the queries from prospective bidders and to reinvoke the tenders. Accordingly, all tenders were cancelled in January 2020.
- 30.04.2020 Respondent Corporation reviewed tender documents expeditiously, even during lockdown



period due to outbreak of Covid 19 pandemic when there were restrictions on movement of traffic, shortage of manpower, etc. and invited 6 STP tenders (except Dharavi STP) on 30.04.2020. Dharavi STP tender was held back to in order to explore feasibility of accommodating additional dry weather flow of about 168 MLD entering into the Mithi River from Bapat Nalla and safed Pul Nalla.

During pendency and finalization of this tendering process, guidelines were issued by the Ministry of Finance, GOI imposing restrictions on bidders sharing land border with India. This has impact on the participation of bidders and technology providers in the floated tenders.

In this changed scenario, it was necessary to incorporate certain changes in the tender conditions by revisiting post qualification criteria and making rational allotment of land across all bids to preserve land for future use. As such detail review of tender documents is carried out and it was decided to cancel all STP tenders and reinvite the same immediately by incorporating necessary changes. Accordingly, all 6 STP tenders were cancelled in the first week of August 2020.

31.08.2020 All 7 STP tenders were reinvited with revised tender documents and estimates on 31.08.2020.



Capacity of Dharavi STP was increased from 250 MLD to 418 MLD to accommodate additional 168 MLD flow to be diverted from entering the Mithi River.

Pre-bid meeting was conducted on 22.09.2020. Responses to pre-bid queries and Addendum are uploaded on NIC portal (www.mahatenders.gov.in) and price packets of all these tenders, except for Malad, are opened and same are under scrutiny. Tender for Malad is cancelled, as there is no response received from the bidders. The Tender for Malad WWTF is being reinvited in the due course of time.

The details of STP works for which tenders are already invited are as under:

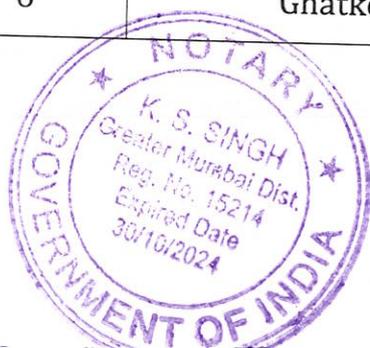
Sr. No.	Name of WwTF	Plant capacity in MLD	Tertiary Treatment	Peak Flow In MLD	Design, Build Period in years
1	Worli	500	250	1000	5
2	Bandra	360	180	720	5
3	Dharavi	418	209	836	5
4	Versova	180	90	405	4
5	Malad	454	227	908	6
6	Bhandup	215	108	461	4
7	Ghatkopar	337	170	699	4
	Total	2464	1234	5029	



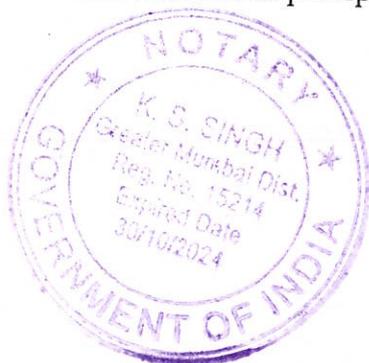
From the above events it can be seen that the Respondent has put in continues efforts for finalization of tenders for STPs and to carry out setting up of the STPs. However, due to frequent changes in discharge norms done by the authorities, the same could not be finalized.

- R. Colaba WWTF of 37 MLD capacity is commissioned and put in operation from April 2020. In Colaba WWTF guidelines given by Hon. NGT regarding discharge norms are followed. In this plant there is a provision of tertiary treatment of 37 MLD. This tertiary treated waste water will be used for non-potable purposes.
- S. The tender for the work of WWTF at Worli, Bandra, Dharavi, Versova, Bhandup & Ghatkopar are received and the same are under scrutiny. The technical packets and financial packets of all these tenders are opened and same are being scrutinized by MCGM Engineers & consultants appointed for the same. Further the offers are being also scrutinized by Peer Review Committees. MCGM has decided to go for negotiations with the lowest bidders as their offers are on the higher side as compared to office estimated cost.

Sr. No	Name of WWTF	Number of Tenders Received
1	Worli	3
2	Bandra	3
3	Dharavi	3
4	Versova	4
5	Bhandup	3
6	Ghatkopar	3



- T. For Malad WWTF, tender is cancelled as there is no response received from the bidders. The Tender for Malad WWTF is being reinvited shortly. Stage I for Malad WWTF forest clearance is received and proposal for stage II clearance is submitted. Necessary payment is made to mangrove foundations as per condition of CRZ clearance. Final Forest clearance is awaited from regional office WCZ Nagpur, MOEF & CC.
- U. It is most respectfully submitted that each time Effluent Norms are changed the following changes are to be made to the existing plant or in the Tender Conditions:
- The volume / size of the tanks (primary and secondary treatment process) will need to be increased to ensure removal of solids and biomass
 - The size of the equipment at each stage (aeration, pumping, sludge removal) would change in order to cater to the higher requirements of removal of solids.
 - The above will have impacts on the electrical systems which also require modifications to suit the higher power demand.
 - Most of the technologies will require additional stage or stages to attain the improved standard. These stages include additional oxidation requirement and or special filtering mechanism like disc filter etc.
 - Inclusion of an additional stage in between could change the hydraulic profile of the older scheme which may introduce additional pumping requirements.



- Because of the reduction of TSS and BOD, there will also be increase in the sludge volume to be handled, treated and disposed.
- The change of standards to stricter side means higher capital cost and also higher operation and maintenance cost.
- In this process, the MCGM also had to spend additional costs for Consultancy services. MCGM has already made extra payment to the consultant for additional works carried out by them on account of re-invitation of tenders. Moreover, due to extension of the contact period of consultants the clause of escalation will be applicable, which will add extra cost to MCGM.
- Moreover, change in Faecal Coliform norms from <1000MPN/100ml to <100MPN/100ml would also require change in disinfection methodology and addition of equipment like UV system.

For the above reasons, the sizing of the plant components for BOD <20, TSS<50 cannot be readily used for the requirements of meeting BOD<10, TSS<20 mg/L standards. It is most respectfully submitted that due to the complications involved in managing the current operation at almost all plants, the implementation of a project for Mumbai will take 4 to 5 years. Had tenders been awarded as per the earlier norms, in order to achieve the change in discharge standards, MCGM would have to immediately negotiate with the contractors to upgrade the plants as per revised standards.



As the projects are called on design and build basis, the complications in such a negotiation would have incurred much higher costs for Respondent in absolute terms. (as per FIDIC conditions in change of technology, the client is expected to pay for the costs for the design changes also alongwith the costs for implementation).

V. It is most respectfully submitted that the Timeline set by this Hon'ble Court vide Order dated 22.02.2017 passed by this Hon'ble Court in Paryavaran Suraksha Samiti v. Union of India, reported in, Writ Petition No. 375 of 2012 may not be considered in the present facts of the case. It is reiterated that Hon'ble Supreme Court vide Order dated 17.05.2019 passed in Civil Appeal No. 5036/2019 had directed the Respondent to issue tender in consonance with the Expert Committee Report and the said Report had granted 7 years timeline for setting up of the STPs.

6. **Municipal Corporation of Greater Mumbai should ensure the mangrove area is kept to plastic free zone. It is recommended to install Trash Boom or Trash Trap for collection of floating plastic and other wastes & its disposal. Natural streams used as Sewage canals should be stopped and restoration should be carried out;**
&
Respondent No.1 is directed to implement the Maharashtra Non Bio-Degradable Garbage (Control Act) 2016 and to install nets in Sewage Storm Discharge Drain to stop Sewage Solid Waste from entering the sea along with the Solid Waste and to ensure that no untreated water discharged into the sea level. Respondent



No.1 is directed to install mobile public toilet after identifying the areas close to beaches where open defecation is rampant.

W. It is respectfully submitted that Respondent Corporation is in process of installation of Back Rack screen, which are used to solve the problems with regards to filtering, separation and screening of heavy and big size solid materials, at existing Storm Water Pumping stations viz.

1) Love grove SWPS (Back Rack screens) - 40% work completed & the operation of screens will commence from May 2022.

2) Irla nalla SWPS (Back Rack screens) -70% work completed & the operation of screens will commence from May 2022.

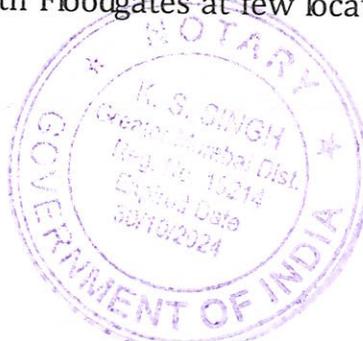
3) Haji Ali SWPS- Tender process is in progress for installation of back rake screen and the work will be completed by May 2023.

4) Cleavel and Bunder SWPS- Tender process in progress for installation of back rake screen and the work will be completed by May 2023.

5) Britania SWPS- Tender process in progress for installation of back rake screen and the work will be completed by December 2023.

6) The work of installation of Front Rack screens at Mogra Nalla and Mahul Nalla are proposed in the tender for Mogra and Mahul Storm water pumping stations and expected to be completed in year 2024.

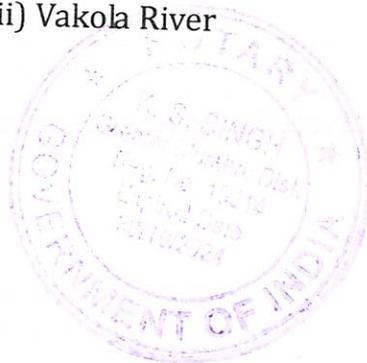
X. It is most respectfully submitted that the storm water in Greater Mumbai is conveyed through storm water network and nalla system finally discharging to Arabian Sea/Creek through outfalls provided with Floodgates at few locations. During low tides, when



the floodgates are operated, the floating material such as plastic items, thermocol pieces, branches of tree, tyres, wooden logs etc. get discharged into the sea directly. Therefore, MCGM is in the process of providing the Heavy duty Back Rake type Mechanical screen to overcome this problem. The Back Rake System involves fixing of the back rake screening arrangement along with conveyer system for removal of the trash removed from the nalla into the storage system for further disposal. The raking tines of 600 mm size ensure that even large & heavy objects that flow on to the screen are lifted out effortlessly. The Conveyer system transfers the trash lifted into containers for its disposal. D.G. Set at the site ensures uninterrupted operation of the system. At present this type of Back Rake Screen system is being installed at Irla Nalla near the Flood gates & also at LGP Nalla, Worli. Similar system is proposed for installation at Haji Ali, Britannia & Cleveland Bunder Outfalls.

Y. Further, Letter of Acceptance for the work of installation of Mechanical Trash Booms attached with Conveyor System at following locations is issued and the work is expected to be completed by January 2022.

- i) Gazdhar Bandh Nalla
- ii) Main avenue Nalla
- iii) Mogra Nalla
- iv) Oshiwara River
- v) Poiser River
- vi) Dahisar River
- vii) Vakola River



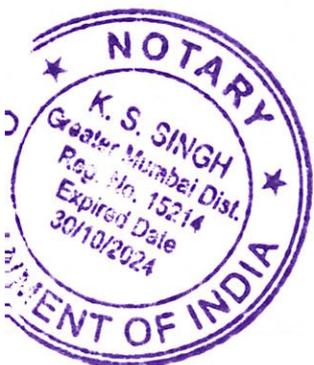
viii) Mithi River Nature Park

ix) Mithi River BKC Bridge

Z. Also, for 42 SWD nalla connecting creek, trash booms will be installed after recommendations of consultant is received and work will be completed at the earliest.

AA. That in addition to the above measures, following actions is being taken by Respondent Corporation to stop Solid Waste from entering the sea along with the Sewage Waste and to ensure that no untreated water discharged into the sea level:

- a. In MCGM jurisdiction, at 323 locations 468 nos. of receptacle are placed along SWD Nallahs for deposition of garbage, which are regularly attended.
- b. During the period of 1 Jan 2020 to 31 March 2021, the no. of cases registered for the offence of throwing garbage in Nallahs is 1961 nos. Further during the period of 1 April 2021 to 30 June 2021, the no. of cases registered for the offence of throwing garbage in Nallahs is 636 nos. During the period of 1 Jan 2020 to 31 March 2021, fine of Rs.6, 73,200/- is recovered for the offence of throwing garbage in Nallahs. Further, during the period of 1 April 2021 to 30 June 2021, fine of Rs.1, 64,900/- is recovered for the offence of throwing garbage in Nallahs.
- c. Respondent Corporation have deployed 96 nos. of vehicles exclusively to collect dry waste which is transported to 46 nos. of Dry Waste Segregation Centres. The dry waste is segregated into different types of dry waste such as plastic, metal, glass etc. The segregated plastic is sent to



the waste recyclers by the sansthas operating these Dry Waste Segregation Centres. The Dry Waste Segregation Centres are authorized and are instructed to obtain required permissions from competent authorities, if any.

- d. Respondent Corporation provides services of cleanliness and toilets at following beaches:

Girgaon - No. of Toilets : 2, No. of Seats : 18

Dadar Mahim - No. of Toilets : 5, No. of Seats : 28

Juhu - No. of Toilets : 3, No. of Seats : 32

Versova - No. of Toilets : 3, No. of Seats : 16

Versova Extension - No. of Toilets : 2, No. of Seats : 12

Madh Marve - No. of Toilets : 2 , No. of Seats : 9

Manori Gorai - No. of Toilets : 1 , No. of Seats : 6

Existing 18 nos. of toilets with 121 no. of seats

- e. Mobile Toilet Unit consisting of 3 seats for Gents, 3 seats for Ladies and 1 seat for Handicapped is proposed.

The no. of units proposed are as follows:

Girgaon - 2 Nos.

DadarMahim - 8 Nos.

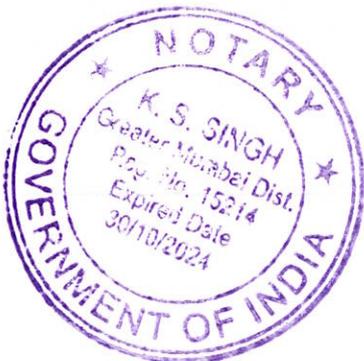
Juhu - 8 Nos.

Versova - 4 Nos.

Versova Extension - 1 No.

MadhMarve - 2 Nos.

ManoriGorai - 2 Nos.



Proposed 27 nos. of toilets with 189 no. of seats and the same shall be installed at the earliest.

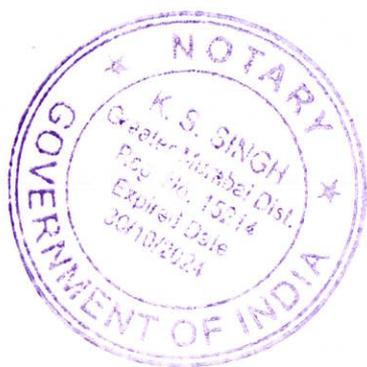
7. **The report submitted by the IIT Mumbai for MTHL project regarding pollution level is accepted. The MCGM are directed strictly to comply and execute it and time bound action plan be implemented.**

BB. As submitted in para 3 herein above, measures for abating pollution of 4 major rivers is being taken by Respondent Corporation. For remaining 48 SWD drains which are connecting to Creek and Sea tendering work is in process to appoint the consultants for suggestion on bioremediation and/or phytoremediation or any other remedial measures for treatment of sewage water flows and technology for removal of floating material in the storm water drains and remedial measures as suggested by the consultants will be carried out at the earliest.

MTHL project is executed by MMRDA. The creek around MTHL is in the jurisdiction of TMC, NMMC and partly in MCGM area.

8. **The pipelines which are directly releasing domestic sewage in the water bodies, creeks and wet land without treatment must be removed or connected to the STP.**

CC. It is most respectfully submitted that there are no sewerage line discharging domestic sewage in Water bodies, creeks and wetland within the vicinity of Respondent Corporation. As submitted in above point no. (3), Respondent is taking efforts to improve sewerage facility in city of Mumbai under component III of MSIP works for abating pollution of major 4 rivers are already proposed /in progress.



9. According to the parameter laid down and calculation as mentioned above / in the order the MCGM is liable to pay environmental damage for discharge of untreated sewerage water into the water bodies at the rate of Rs.4.25 crores per month and arrears of Rs.29.75 crores. The MCGM is directed to pay the amount of Rs.29.75 crores to the account of CPCB within 30 days from today and ensure to regularly pay Rs.4.25 crores per month till the bio-remediation or Phytoremediation measures are taken by the authorities concerned. If remediation or treatment of the water of sewage water is taken, it will be reduce at the rate of Rs.5 lakhs per month per drain systematically. The state PCB is directed to calculate and do the needful according to law from time to time.

DD. It is most respectfully submitted that Respondent Corporation being aggrieved by the monetary compensation levied by this Hon'ble Tribunal has filed Civil Appeal No. 923/2021 before the Hon'ble Supreme Court. That vide Order dated 28.06.2021 the Hon'ble Supreme Court was pleased to Issue Notice in the captioned matter along with the Application for stay of Order dated 14.10.2020. That the matter is sub judice before the Hon'ble Supreme Court. Hence, it is once again requested to this Hon'ble Tribunal that the penalty imposed on the Municipal Corporation be waived off.

10. The BMC is further directed to ensure that there should not be any water logging during the rainy seasons and the sewage line or water connection which are discharging the water from the city must be regularly monitored so that there should not be any



blockage in the flow of the water and accordingly as per above direction the Original Application No.197/2017(WZ) is disposed of.

EE. It is submitted that out of total identified about 386 flooding spots out of which about 171 flooding spots are already tackled where no major flooding was observed in monsoon 2020. Out of remaining 215 flooding spots 100 flooding spots are tackled before monsoon of 2021. Remaining 115 flooding spots are planned to be tackled by May 2022.

FF. Tendering process for Mogara SWPS is completed. LOA is issued on 10.08.2021 and work will be completed within 20 months (excluding monsoon). The land required for Mahul SWPS belongs to Salt Commissioner and the process of taking over of the land is in process.

GG. Respondent Corporation has hired Consultancy services for planning, Designing, Preparation of bid documents for SWD works for abating flooding at locations viz. Hindmata Cinema Junction in F/South ward, Gol Deval, Alankar Cinema, Alibhai Premji marg, Mumbai Central and flooding spots in C, D and E ward and for Proposed SWD network by deep tunnelling from Mumbai Central east side, Gilder lane/Rusi Mehta circle up to proposed new SWPS to be constructed near existing Haji Ali SWPS. The feasibility study for above works is in progress.

HH. Respondent Corporation has also undertaken Conditional assessment of underground SWD man entry drain network of 101 km of city area with CCTV survey to ascertain the blockage in

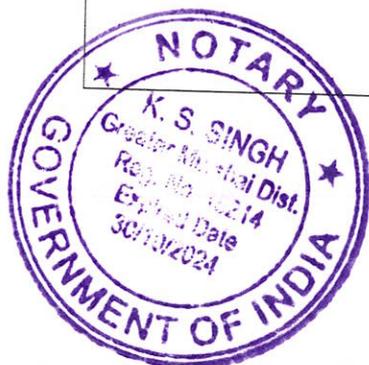


drain if any causing flooding, the work will be completed by May 2022.

11. Issues raised by this Hon'ble Tribunal vide Order dated 16.07.2021:

I. Compliances with regards to the conclusion of CPCB's report:

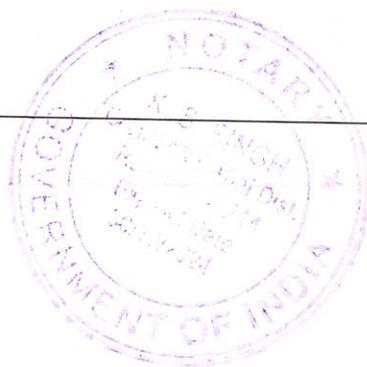
CPCB Conclusions in Para 6 of the Order dated 16.07.2021	MCGM Remarks
<p>1. There is gap of about 31.29 % between sewage generation and sewage collection by MCGM and it can be said that about 997.5 MLD untreated sewage is ultimately discharged in creeks (not marine outfall). The MMC has consented provision for treatment of about 2727 MLD sewage. But it may be said that these facilities are not used at full capacity mainly due to poor sewage collection infrastructure.</p>	<p>It is respectfully submitted that there is water supply of 3750 MLD to entire MCGM limit. Out of that there is 27% water loss due to leakages in water supply networks. Thus, the actual water supply works to 2737.5 MLD. Considering sewage generation at 80% of water supply, it works out to 2190 MLD. As against there is provision for treatment of about 2723 MLD.</p> <p>To collect entire sewage generated and treat it as per discharge norms given by Hon'ble NGT, various projects under taken by MCGM are as under.</p>



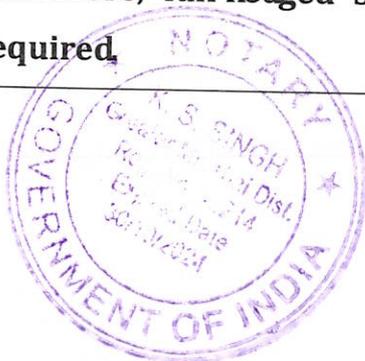
	<p>a. Upgradation and construction of New STPs. (Refer to Point 2)</p> <p>b. Laying of sewer networks (MSIP I and II) (Refer to 3)</p> <p>c. Diversion of dry weather flow (MSIP III) (Refer to 3)</p>
<p>2. Out of 08 sewage treatment facilities of Mumbai, 03 facilities discharges their effluent through marine outfall and rest 05 facilities discharges their effluent through shore discharge in creeks.</p>	<p>It is most respectfully submitted that the CPCB officials had visited all 8 STP's in Mumbai on 10.11.2020 and 11.11.2020 as per order of Hon'ble NGT dated 14.10.2020 in O.A. No. 197/2017. Based on their visit, CPCB submitted observation regarding all 8 STP's. The remarks from Respondent Corporation to all points raised by CPCB were replied vide letter under signature of DMC (E) u/no. DMC/E/2893 dated 17.03.2021.</p> <p>In this regard, it may be noted that STPs at Worli, Bandra, Versova, Malad, Ghatkopar and Bhandup were constructed and commissioned from 1992 to</p>



2003, based on discharge norms in vogue at that time. Now, as per this Hon'ble Tribunal's order dated 30.04.2019 passed in O.A. No. 1069/2018, Fresh tenders for upgradation/construction of STPs at Worli, Bandra Versova, Malad, Ghatkopar and Bhandup are invited. As Major capital investments are being carried out in construction of new STPs with updated technology; hence, existing STPs are being not being upgraded as per new discharge norms and the said STPs shall be shut down in due course. Therefore, no major capital expenditure is being done nor any design changes are being carried out in existing plants in order to avoid wasteful expenses. However, all these STPs are operated and maintained as per prevailing consent of MPCB valid upto December 2020. The reports of the NABL accredited laboratory,



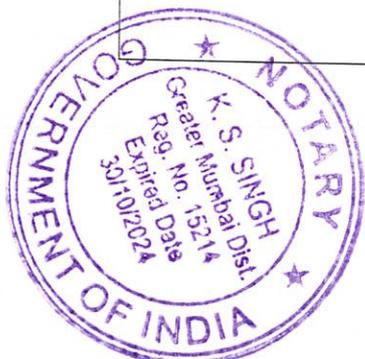
	<p>showing operational performance of all STPs for the period of January to May 2021 are attached here with.</p> <p>The latest consent for period from 1st January 2021 to 31st December 2023 is in line with the guidelines issued by Hon'ble NGT and the same are considered while inviting tenders for upgradation of STPs.</p>
<p>3. For the treatment of collection sewage (2190 MLD), there are eight sewage treatment facilities in MMC area. Out of 08 sewage treatment facilities, 02 are STP. Rest 06 sewage treatment facilities especially having creek shore discharge do not have capacity to meet the notified standard of sewage treatment even after the grace period of 05 year i.e. year 2022 as per GSR 1265 (E) dated 13.10.2017 notification. Therefore, full-fledged STP are required.</p>	<p>As per GSR 1265(E) dated 13.10.2017 notification, MCGM scraped tenders floated for Bhandup and Ghatkopar STPs and invited fresh tenders for Bhandup, Ghatkopar, Worli, Bandra, Dharavi and Versova in January–March 2018. In this notification, MOEF & CC had granted time of 5 years i.e., upto October 2022 to implement these discharge standards. During finalization of these tenders, Hon'ble NGT vide order dated 21.12.2018 in O.A. no. 1069/2017 granted stay on</p>



MOEF &CC notification dated 13.10.2017 and constituted an expert committee for preparing a report within 2 months after going into various aspects of alleged dilution of norms and its likely impact on the recipient environment and public health. The Expert committee, constituted by Hon'ble NGT, suggested to construct STPs with revised standards within 7 years from the date of notification from MOEF &CC. However, till date, MOEF & CC has not issued any notification, in fact, the Union of India has preferred an Appeal against the said Order being Diary No. 11356/2020. Nevertheless, MCGM is abiding by the latest discharge norms stipulated by Hon'ble NGT. Subsequently, Hon'ble NGT accepted the report of expert committee and prescribed revised effluent discharge



	standards(BOD <10mg/l, TSS <20mg/l).Hence, as per this order of Hon'ble NGT dtd 30.04.2019, MCGM has floated tenders for upgradation/ construction of STPs as per the revised effluent discharge norms given by Hon'ble NGT. (Refer to Point 2)
4. Grit treatment before disposal is required otherwise it will be a potential source of 20pathogenic contamination and pollution at the location where it is dumped.	The necessary clauses regarding proper disposal of grit, are added in the technical specifications of the tenders invited for the STPs.
5. MMC has prepared action plan for upgradation of STPs. It is estimated that about 2464 MLD sewage treatment upto secondary level and tertiary treatment upto 1234 MLD is proposed but the targeted completion year would be the year 2026.	The details for upgradation/ construction of STPs is already given in Point No. 2.



<p>6. Precise inventory of natural drains and its use as raw wastewater discharge should be prepared by MMC and accordingly action plan in this regard should also be prepared for diversion of wastewater from natural drains to proposed sewage treatment plant. Several unorganized human settlement can be observed along bank of creeks and natural drains which are potential direct source of sewage discharge to creeks. Such area should also be made part of sewer network and sewage conveyance to STP treatment.</p>	<p>Out of 95 SWD drains/ Nallas which carries waste water,</p> <p>a) MCGM has diverted Part dry weather flow of LGP nalla to Worli waste water treatment plant and also planned to take the entire dry weather flow in proposed work of augmentation of Worli waste water treatment facility.</p> <p>b) Also the dry weather flow of Haji Ali Nalla is diverted to sewer network.</p> <p>c) 42 SWD drains/ Nallas which are connected to three rivers where rejuvenation work of rivers is undertaken and is expected to be completed between 2021 to 2025.</p> <p>d) For remaining 48 SWD drains which are connecting to Creek and Sea tendering work is in process to appoint the consultants for suggestion on bioremediation and/or phytoremediation or any other remedial measures for</p>
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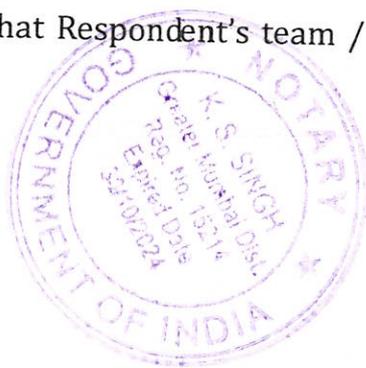


	<p>treatment of sewage water / waste water flows and technology for removal of floating material in the storm water drains and remedial measures as suggested by the consultants will be carried out at the earliest.</p> <p>The necessary plans for 100% coverage of sewerage is described in Para 1 & 3.</p>
<p>7. Based on the available information, it is calculated that MCGM should deposit Rs.210,00000/- (Rupees Two crore ten lacs only) as environmental compensation for the damage caused to the environment due to partial treatment of sewage.</p>	<p>Project of upgradation/ construction of STPs is delayed due to frequent changes in effluent discharge norms as described in the table at the beginning of the note. Existing STPs are constructed and commissioned from 1992 to 2003 based on the discharge norms in vogue.</p> <p>In this regard, MCGM has filed Civil Appeal No.923/2021 before the Hon'ble Supreme Court along with prayer of Stay.</p>



<p>8. Faecal coliform is required to be regularly monitored in all the sewage treatment facility having shore discharge facility.</p>	<p>The necessary condition to limit faecal coliform as per new discharge standards is included in the technical specifications of STP tenders.</p>
<p>9. Time bound action plan with key performance indicators for review of the progress may be devised by MCGM for self-assessment from time to time as well as submission of progress to SPCB.”</p>	<p>Periodical review of the progress of ongoing and proposed works is being taken regularly by higher authorities of MCGM.</p> <p>In this regards, it is to be submitted that all the ongoing and proposed works of MCGM are delayed due to COVID-19 pandemic and subsequent lockdowns imposed by Central Govt. and GoM.</p>

II. Issue raised by the Applicant with regards to officer / contractor caught disposing of cement in the creek: That the incidence dated 20.05.2021 mentioned by the Respondent in its Execution Application No. 6/2021 of a truck commissioned by the Respondent Corporation was caught red-handed discharging cement directly into the creek near Bhandup is incorrect and misleading. It is submitted that Respondent's team / vehicle was working at Azad Nagar in 'T'



ward on the instant day. There was abnormal flooding due to Tauktae cyclone and during the operation (working) the vehicle had sucked mainly flooded storm water which was muddy and sedimentary. This muddy water was released by the vehicle in the nallah in Bhandup. No cement was discharged into the water body by the Respondent. It may be noted here that on the representation submitted by the Respondent Nos. 1&2 the concerned operator / staff of Respondent was called for and, on the explanation, offered by the concerned officer, he has been instructed to take proper care while carrying out such activities.

For Wadala incidence, a penalty of Rs. 10,000/- is imposed on contractor M/s. Bucon Engineers & Infrastructure Pvt. Ltd. Further, warning letter is issued to the contractual agency and compliance report is submitted to MPCB. The staff has been instructed to keep vigil at this and other such locations to prevent and stop similar offences.

12. Delay in 2020-2021 due to Covid:

J. It is most respectfully submitted that due to pandemic and subsequent lockdowns imposed by Central Government and State Government, the overall processing of STPs tenders were hampered, as the bidders from different parts of India participated in the tendering process. Moreover, certain technologies and equipment's proposed in the bids received were of International make, so there were certain limitations on the side of the bidders to get necessary information during pandemic.

Hence, the due dates for submission of the tenders were required



to be postponed on many occasions as per the request of prospective bidders. Also, the pace of evaluation process got hampered as consultant's offices were closed, bidders could not arrange presentation due to 2nd wave of Covid-19.

K. It is a well-known fact that Mumbai and Maharashtra was badly affected by Covid-19. Respondent had to depute its existing Engineering staff for management of Covid-19 control related activities since 22nd March 2020, as top priority was to be given to this activity. Incidentally, it is to be mentioned that Hon'ble Supreme Court had recognized the efforts taken by MCGM for the steps taken to control the Covid-19 pandemic. Cognizance of the same was also taken by WHO and US Government.

13. It is most respectfully submitted that the Respondent is making all efforts possible to eradicate the sewerage issue and is taking all steps towards mitigating the sewage entering into the water bodies. Respondent submits that MPCB and CPCB are continuously monitoring the efforts being taken by the Respondent, and the Respondent has also been reporting to the said authorities, as and when called for.


DEPONENT



VERIFICATION

Verified at Mumbai on this ___ day of August, 2021, that the contents of the foregoing Affidavit are true to my knowledge, no part of it is false and nothing material has been concealed therefrom.



DEPONENT



BEFORE ME

K. S. SINGH 25/8/2021
NOTARY
Government of India
Greater Mumbai Distt



25 AUG 2021
Noted & Registered
Serial No.:
Reg. No. 1899
Page No.: 28
Date: 25 AUG 2021



Summary of Test reports of sewage parameters tested at MCGM's NABL accredited Laboratory

Parameters	Standards prescribed by board as per Consent upto 31.12.2020	Colaba	LGP Outfall	Bandra Outfall	Versova	Malad	Charkop	Ghatkopar	Bhandup
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Reports for month of January 2021

PH	6.5 to 9	7.24	8.09	8.02	7.23	7.13	7.56	7.03	7.44
Oil & grease (mg/l)	Not to exceed 50	BDL	NA	NA	BDL	20	BDL	BDL	BDL
BOD(mg/l)	Not to exceed 50	<5	1.2	1.95	16	140	<5	36	20
TSS(mg/l)	Not to exceed 50	<5	NA	NA	5	154	<5	20	17
COD (mg/l)	N.P.	ND	NA	NA	73	340	<10	133	87
Turbidity(NTU)	Not to exceed 30	3.6	2.32	5.14	NA	NA	NA	NA	NA
DO(mg/l)	Not less than 4	6	5.7	5.5	NA	NA	NA	NA	NA

Reports for month of February 2021

PH	6.5 to 9	7.44	8.21	8.28	7.2	7.04	7.53	7.06	7.94
Oil & grease (mg/l)	Not to exceed 50	BDL	NA	NA	BDL	19	BDL	BDL	BDL
BOD(mg/l)	Not to exceed 50	<5	2.65	2.15	36	145	25	26	6
TSS(mg/l)	Not to exceed 50	<5	NA	NA	14	212	12	8	14
COD (mg/l)	N.P.	ND	NA	NA	106	346	<10	74	ND
Turbidity(NTU)	Not to exceed 30	2.56	1.94	1.1	NA	NA	NA	NA	NA
DO(mg/l)	Not less than 4	6.6	6.5	7.5	NA	NA	NA	NA	NA

Reports for month of March 2021

PH	6.5 to 9	7.38	8.32	8.26	7.47	7.52	7.75	7.31	8.48
Oil & grease (mg/l)	Not to exceed 50	BDL	NA	NA	BDL	20	BDL	BDL	BDL
BOD(mg/l)	Not to exceed 50	<5	2.2	2.35	18	103	<5	39	20
TSS(mg/l)	Not to exceed 50	<5	NA	NA	18	201	<5	39	49
COD (mg/l)	N.P.	ND	NA	NA	61	318	22	56	ND
Turbidity(NTU)	Not to exceed 30	1.92	1.96	1.58	NA	NA	NA	NA	NA
DO(mg/l)	Not less than 4	6.1	8	6.7	NA	NA	NA	NA	NA

Reports for month of April 2021

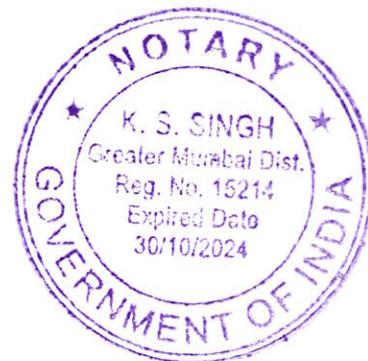
PH	6.5 to 9	7.63	7.75	7.93	7.55	7.35	7.99	7.25	8.18
Oil & grease (mg/l)	Not to exceed 50	BDL	NA	NA	BDL	25	BDL	BDL	BDL
BOD(mg/l)	Not to exceed 50	<5	2.1	2.05	50	175	<5	46	27
TSS(mg/l)	Not to exceed 50	<5	NA	NA	57	243	<5	49	39
COD (mg/l)	N.P.	<10	NA	NA	120	321	<10	110	ND
Turbidity(NTU)	Not to exceed 30	NA	2.91	3.31	NA	NA	NA	NA	NA
DO(mg/l)	Not less than 4	NA	7.4	5.3	NA	NA	NA	NA	NA

Reports for month of May 2021

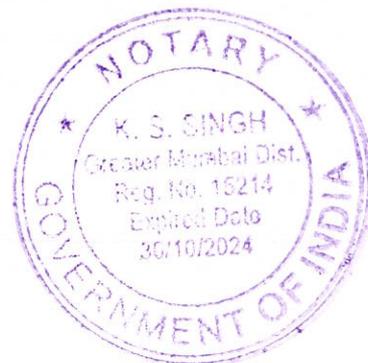
PH	6.5 to 9	7.39	8.32	8.32	7.83	7.63	7.45	7.63	7.83
Oil & grease (mg/l)	Not to exceed 50	BDL	NA	NA	BDL	18	BDL	BDL	BDL
BOD(mg/l)	Not to exceed 50	<5	2.8	2.35	31	113	<5	19	15
TSS(mg/l)	Not to exceed 50	<5	NA	NA	24	213	<5	17	39
COD (mg/l)	N.P.	ND	NA	NA	83	301	<10	56	45
Turbidity(NTU)	Not to exceed 30	NA	2.02	1.91	NA	NA	NA	NA	NA
DO(mg/l)	Not less than 4	NA	5.8	6.1	NA	NA	NA	NA	NA



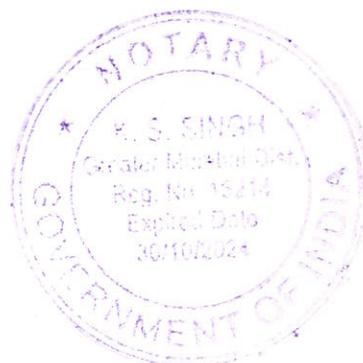
LIST OF WORK COMPLETED UNDER MSDP DEPT.				
SR.NO	NAME OF WORK	CAPACITY	DATE OF COMPLETION	REMARKS
1	Colaba WWTF	37 MLD	04.04.2020	Constructed as per new effluent discharge standards BOD<10mg/l, TSS<10mg/l.
2	Vallabhnagar Pumping Station	232 MLD	31.03.2019	Old pumping station of capacity 135 MLD is replaced with new higher capacity pumping.
3	Chinchpokali Pumping Station	24 MLD	13.07.2020	Old pumping station is replaced with new higher capacity pumping
4	Perubaug Pumping Station	4.6 MLD	15.04.2021	Stopping of sewage ingress to Powai lake



LIST OF WORKS IN PROGRESS UNDER MSDP DEPT.				
SR.NO	NAME OF WORK	CAPACITY	EXPECTED DATE OF COMPLETION	REMARKS
1	Mithi River Package -I'	8 MLD STP, 24 MLD IPS & EPS each	31.12.2021	STP is being constructed new effluent discharge standards BOD<10mg/l, TSS<20mg/l.
2	Versova Influent Pumping Station	540 MLD	31.07.2022	Old pumping of capacity 295 MLD is being replaced with new pumping station.
3	Versova Sewer Tunnel	Length-3.1 Km Diameter-2000 mm ID	05.11.2022	-
4	Kadeshwari Pumping Station	5 MLD	21.11.2021	Sewage from Kadeshwari, Pinglewadi area, Bandra (w) will be collected.
5	VJB Udyan STP	500 KLD	October 2021	STP is being constructed new effluent discharge standards BOD<10mg/l, TSS<20mg/l.
6	Malad Influent Pumping Station	1580 MLD	30.09.2025	Old pumping station is being replaced with new pumping station.
7	S V Road Tunnel	Length-1.9 Km Diameter-2600 mm ID	26.12.2022	



LIST OF WORKS PROPOSED UNDER MSDP DEPT.			
SR.NO	NAME OF WORK	CAPACITY	REMARKS
1	Worli	500 MLD	All WWTFs will be constructed as per effluent discharge standards given by Hon'ble NGT vide letter order dated 30.04.2019(BOD<10mg/l, TSS<20mg/l & Faecal coliform<100MPN/100ml).Tenders are invited and financial packets are opened, work order will be issued to lowest bidder after negotiation.
2	Bandra	360 MLD	
3	Dharavi	418 MLD	
4	Versova	180 MLD	
5	Ghatkopar	337 MLD	
6	Bhandup	215 MLD	
7	Malad	454 MLD	As no response is received, tender will be re invited soon.
8	Ghatkopar Influent Pumping Station	699 MLD	Draft tender ready. Tender will be invited by October 2021
9	Bhandup Influent Pumping Station	461 MLD	Financial packets opened, completion period 30 months.
10	PST –I Sewer Tunnel	Length-5.8 Km Diameter-3200 mm ID	Draft tender ready. Tender will be invited at the earliest.
11	PST –II Sewer Tunnel	Length-4.8 Km Diameter-2600 mm ID	Draft tender ready. Tender will be invited at the earliest.
12	Mithi River Package –IV Sewer Tunnel	Length-6.8 Km Diameter-2600 mm ID	Work will be started by October 2021, completion period 48 months
13	Harway Road Pumping Station	10MLD	Draft tender ready. Tender will be invited at the earliest.

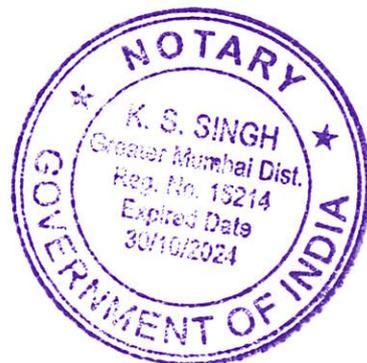


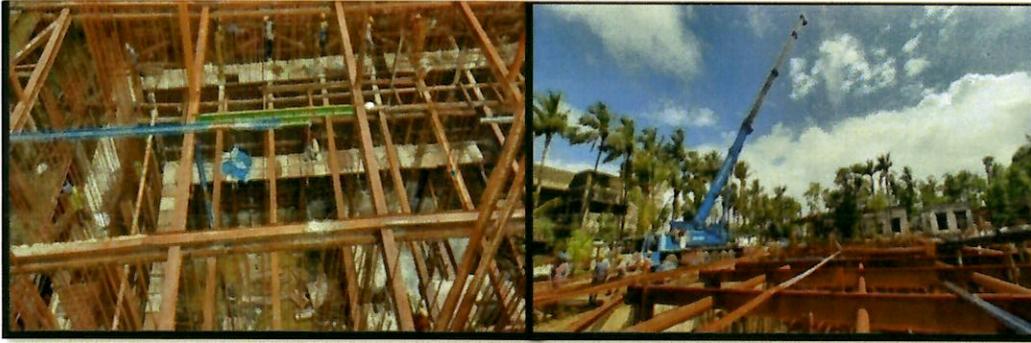


S V ROAD TUNNEL



MALAD IPS

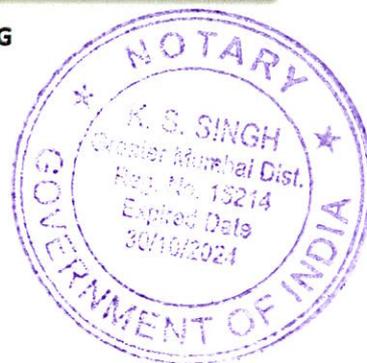




VERSOVA IPS

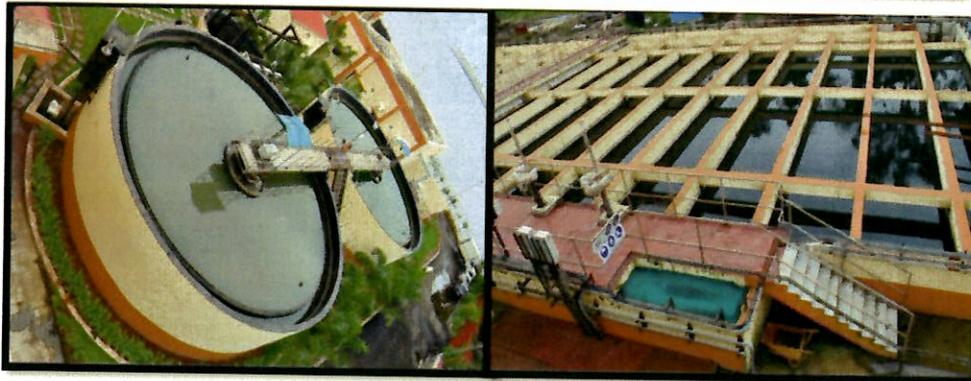
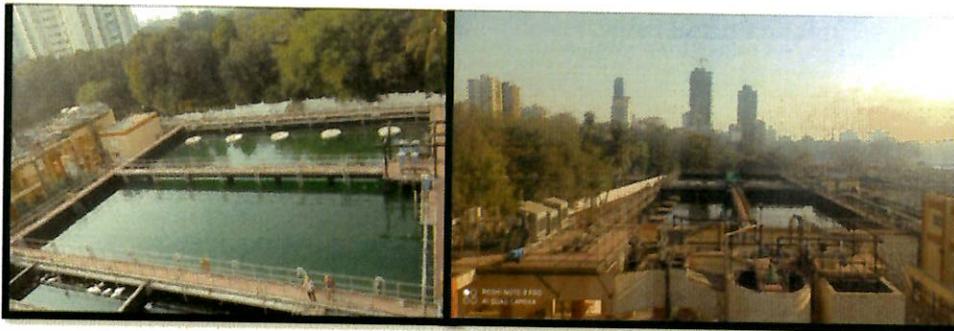


KADESHWARI PUMPING

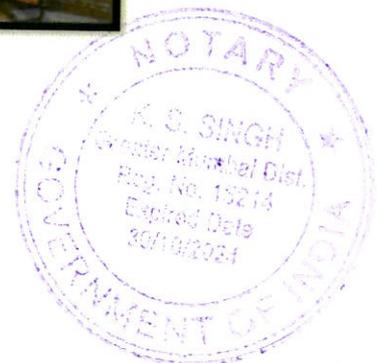




VJB UDYAN BYCULLA STP



COLABA WWTF





VALLABHNAGAR PUMPING STATION

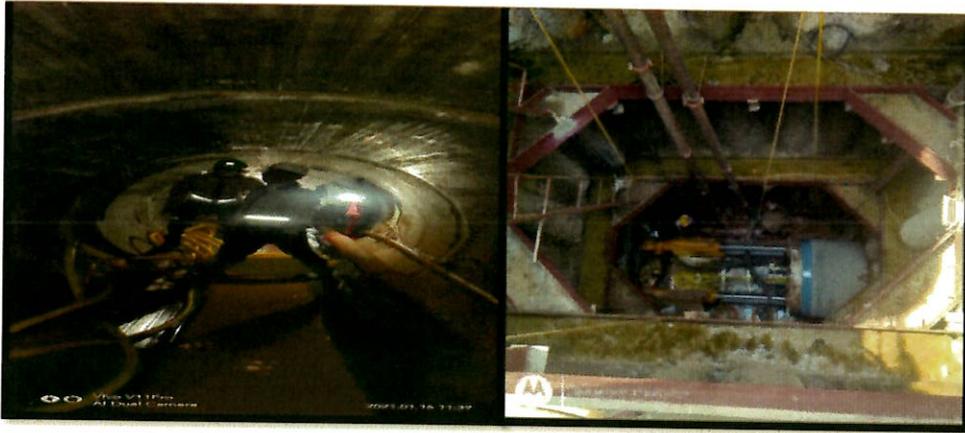


PERUBAUG PUMPING STATION



VERSOVA SEWER TUNNEL





VERSOVA SEWER TUNNEL

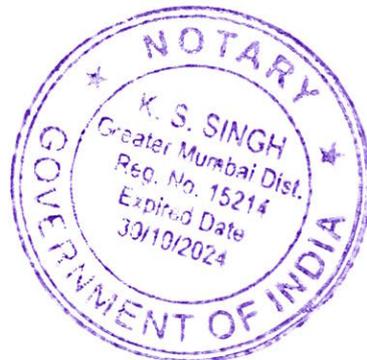


MITHI RIVER PACKAGE I – 8 MLD STP



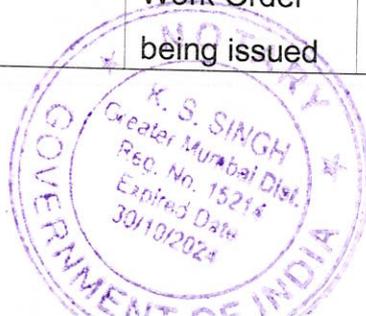


CHINCHPOKALI PUMPING STATION



List of on going works by SWD department

Sr.No.	Name of Work	Status	Expected to be completed by
1	Mithi River- Package-I	Work in Progress	31.12.2021
2	Mithi River-Package-II	Work in Progress	31.12.2023
3	Installation of Back Rake Screen at Love Grove Nalla	Work in Progress	May 2022
4	Installation of Back Rake Screen at Irla Nalla	Work in Progress	May 2022
5	Installation of Trash booms attached with conveyor system at Gazdhar Bandh Nalla	Work in Progress	January 2022
6	Installation of Trash booms attached with conveyor system at Main avenue Nalla	Work in Progress	January 2022
7	Installation of Trash booms attached with conveyor system at P&T Nalla	Work in Progress	January 2022
8	Installation of Trash booms attached with conveyor system at Mogra Nalla	Work in Progress	January 2022
9	Installation of Trash booms attached with conveyor system at Oshiwara River	Work in Progress	January 2022
10	Installation of Trash booms attached with conveyor system at Poiser River	Work in Progress	January 2022
11	Installation of Trash booms attached with conveyor system at Dahisar River	Work in Progress	January 2022
12	Installation of Trash booms attached with conveyor system at Vakola River	Work in Progress	January 2022
13	Installation of Trash booms attached with conveyor system at Mithi River Nature Park	Work in Progress	January 2022
14	Installation of Trash booms attached with conveyor system at Mithi River BKC Bridge	Work in Progress	January 2022
15	Mithi River-Package-IV	Work Order being issued	September 2025



List of proposed works by SWD department

Sr.No.	Name of Work	Status
1	Mithi River-Package-III	Proposed
	Rejuvenation of Oshiwara River	Proposed
2	Indian Oil Nalla	Diversion of DWF through interceptors to existing sewerage network
3	Fairdeal Nalla	Gate pumps / collection of sewage to STP proposed treatment to be installed.
4	Majas Nalla	Gate pumps / collection of sewage to STP proposed treatment to be installed.
5	Dnyaneshwar Nagar Nalla	Diversion of DWF through interceptors to existing sewerage network
6	BEST Colny Nalla	Diversion of DWF through interceptors to existing sewerage network
7	Indira Nagar Nalla	Diversion of DWF through interceptors to existing sewerage network
	Rejuvenation of Wallbhat River	Proposed
8	Santosh Nagar Nalla	Gate pumps / collection of sewage to STP proposed treatment to be installed.
9	Riddhi Siddhi Nalla	Diversion of DWF through interceptors to existing sewerage network



10	Bimbisar Nalla (Aarey)	Gate pumps / collection of sewage to STP proposed treatment to be installed.
11	Nandeep Nalla	Diversion of DWF through interceptors to existing sewerage network
12	Nesco Nalla	Diversion of DWF through interceptors to existing sewerage network
Rejuvenation of Poisar River		Proposed
13	Gaondevi Loop Nalla	Gate pumps / collection of sewage to STP proposed treatment to be installed.
14	Asha Nagar Nalla	Gate pumps / collection of sewage to STP proposed treatment to be installed.
15	Gautam Nagar Nalla	Diversion of DWF through interceptors to existing sewerage network
16	Rejuvenation Dahisar River	Proposed
17	Bioremediation and/or phytoremediation or any other Remedial measures for 48 drains connecting to Creeks and Sea	Proposed
18	Installation of Trash Broom at P.M.P.G. Nalla	Proposed
19	Installation of Trash Broom at Mankhurd Nalla	Proposed
20	Installation of Trash Broom at Deonar Nalla	Proposed
21	Installation of Trash Broom at Subhash Nagar Nalla	Proposed
22	Installation of Trash Broom at Mahul Nalla	Proposed



23	Installation of Trash Broom at Sommaiya Nalla	Proposed
24	Installation of Trash Broom at Pant Nagar Nalla	Proposed
25	Installation of Trash Broom at Bombay Oxygen Nalla	Proposed
26	Installation of Trash Broom at Ushanagar- API Nalla	Proposed
27	Installation of Trash Broom at Crompton- Termission Nalla	Proposed
28	Installation of Trash Broom at Kannamwar Nagar Nalla	Proposed
29	Installation of Trash Broom at Nanepada Nalla	Proposed
30	Installation of Trash Broom at Sommaiya Nalla Outfall	Proposed
31	Installation of Trash Broom at Pratiksha Nalla Outfall	Proposed
32	Installation of Trash Broom at Wadalla Truck Terminus	Proposed
33	Installation of Trash Broom at J.K. Chemical Nalla Outfall	Proposed
34	Installation of Trash Broom at Sangamnagar Nalla Outfall	Proposed
35	Installation of Trash Broom at Shivshankar Nagar Nalla Outfall	Proposed
36	Installation of Trash Broom at Kharoo Creek Outfall	Proposed
37	Installation of Trash Broom at Mhada Nalla / Avinash Nalla	Proposed
38	Installation of Trash Broom at Bhagat Sing Nagar Nalla	Proposed
39	Installation of Trash Broom at Shastri Nagar Nalla	Proposed
40	Installation of Trash Broom at Piramal Nalla	Proposed
41	Installation of Trash Broom at Ramchandra Nalla	Proposed
42	Installation of Trash Broom at Jankalyan Nagar Nalla	Proposed



43	Installation of Trash Broom at Malwani Nalla	Proposed
44	Installation of Trash Broom at Valnai Nalla	Proposed
45	Installation of Trash Broom at Mahakali Nalla	Proposed
46	Installation of Trash Broom at Ramnagar Nalla Nalla	Proposed
47	Installation of Trash Broom at P.M.G.P. Nalla	Proposed
48	Installation of Trash Broom at M.H.B. Nalla, Malwani	Proposed
49	Installation of Trash Broom at Rajendra nagar Nalla	Proposed
50	Installation of Trash Broom at Chandavarkar Nalla	Proposed
51	Installation of Trash Broom at Sahyadri Nagar Nalla	Proposed
52	Installation of Trash Broom at Akhil Nalla	Proposed
53	Installation of Trash Broom at Kumbhar Kala Nalla	Proposed
54	Installation of Trash Broom at MHB Colony Nalla (Echo Homes)	Proposed
55	Installation of Trash Broom at MHB Colony Nalla (Gokhale College)	Proposed
56	Installation of Trash Broom at V.H. Desai Nalla	Proposed
57	Installation of Trash Broom at N.L. Complex Nalla	Proposed
58	Installation of Trash Broom at Avadhut Nagar Nalla	Proposed
59	Installation of Back Rake Screen at Cleavland Bunder outfall	Proposed
60	Installation of Back Rake Screen at Haji Ali SWPS	Proposed
61	Installation of Back Rake Screen at Britania SWPS	Proposed



Mithi River Water Quality Improvement Project - Package 1

BEFORE (IPS)



Excavation work in progress

DURING (IPS)



Laying of Reinforcement in progress



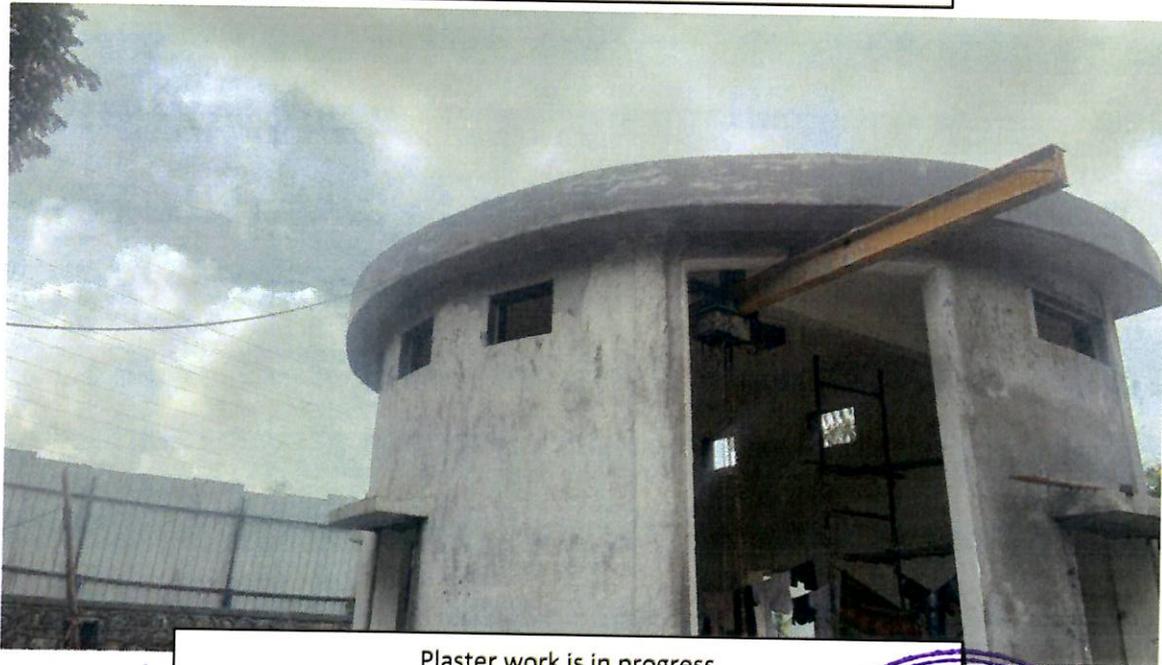
Mithi River Water Quality Improvement Project - Package 1

DURING (IPS)



Shuttering work is in progress

AFTER (IPS)



Plaster work is in progress

NOTARY
K. S. SINGH
Greater Mumbai Dist.
Reg. No. 15214
Expired Date
30/10/2024
GOVERNMENT OF INDIA

Mithi River Water Quality Improvement Project - Package 1

BEFORE (JACKING & PUSHING)

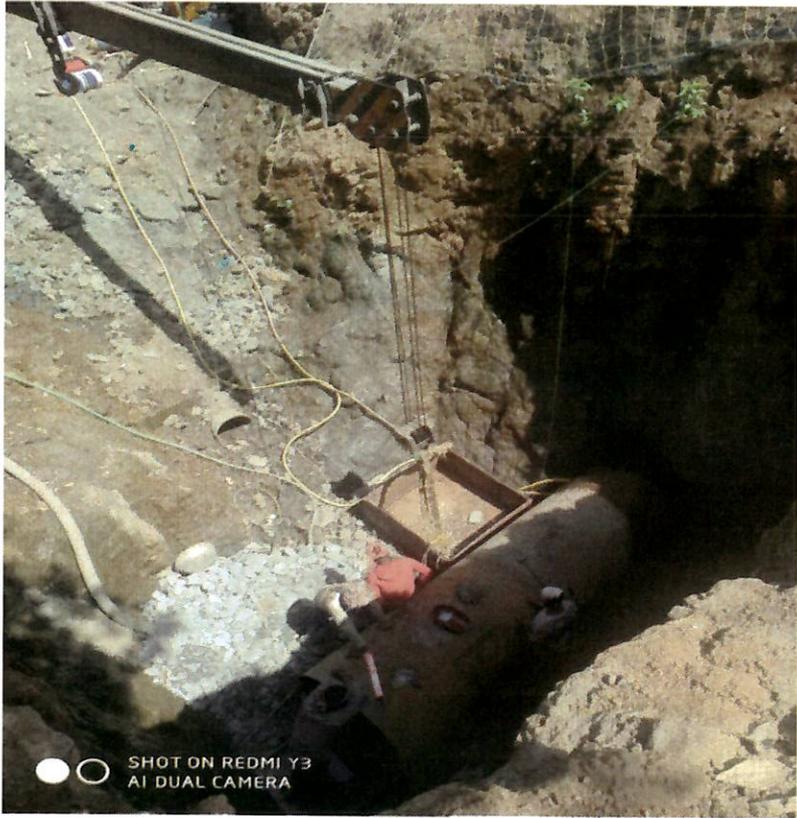


Excavation work in progress

NOTARY
K. S. SINGH
Greater Mumbai Dist.
Reg. No. 15214
Expired Date
30/10/2024
GOVERNMENT OF INDIA

Mithi River Water Quality Improvement Project - Package 1

DURING (JACKING & PUSHING)



Jacking & Pushing work in progress

SECRETARY
K. S. GINSH
District Engineer
Dist. No. 12214
Exp. Date
20/02/24

Mithi River Water Quality Improvement Project - Package 1

DURING (SEWERAGE PROJECTS)



Excavation work in progress

NOTARY
K. S. SINGH
Greater Mumbai Dist.
Reg. No. 15214
Expired Date
30/10/2024
GOVERNMENT OF INDIA

Mithi River Water Quality Improvement Project - Package 1

DURING (SEWERAGE PROJECTS)



Laying & jointing of sewer line & construction of manhole is in progress

NOTARY
K. S. SINGH
Greater Mumbai Dist.
Reg. No. 15214
Expire Date
30/10/2024
GOVERNMENT OF INDIA

Mithi River Water Quality Improvement Project - Package 1

AFTER (SEWERAGE PROJECTS)



Samsung Triple camera
Shot with my Galaxy A50.

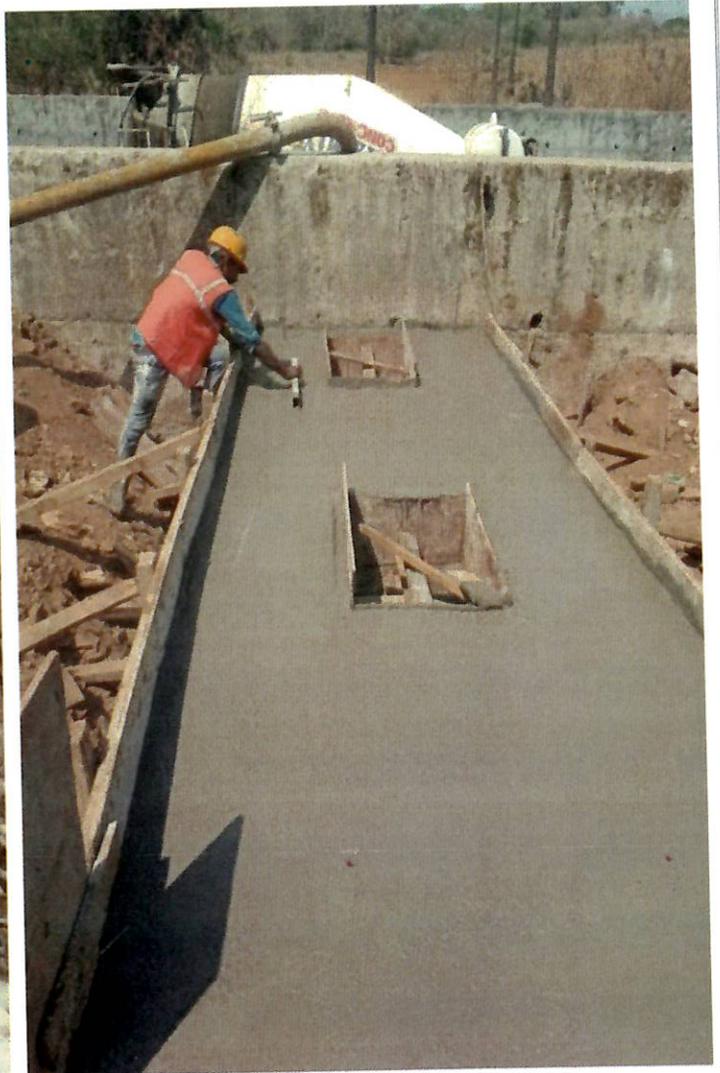


Mithi River Water Quality Improvement Project - Package 1

DURING (INTERCEPTOR)



AFTER (INTERCEPTOR)



Construction of interceptor is in progress.



Mithi River Water Quality Improvement Project - Package 1

BEFORE (STORM WATER DRAIN)



Excavation & PCC work is in progress.

NOTARY
K. S. SINGH
Greater Mumbai Dist.
Reg. No. 15274
Expired Date
30/10/2024
GOVERNMENT OF INDIA

Mithi River Water Quality Improvement Project - Package 1

DURING (STORM WATER DRAIN)



Shuttering & reinforcement work is in progress.

NOTARY
K. S. SINGH
Charter Member, ICAI
Reg. No. 15714
Expires on 30/12/24
GOVERNMENT OF INDIA

Mithi River Water Quality Improvement Project - Package 1

AFTER (STORM WATER DRAIN)



Curing work is in progress.



Mithi River Water Quality Improvement Project - Package 1

BEFORE (RIVER CROSSING)



Excavation work is in progress.

★ NOTARY ★
K. S. SINGH
Creator Mumbai Dist.
Reg. No. 15474
Expired Date
30/10/2024
★
GOVERNMENT OF INDIA

Mithi River Water Quality Improvement Project - Package 1

DURING (RIVER CROSSING)



Laying & jointing of pipe is in progress.

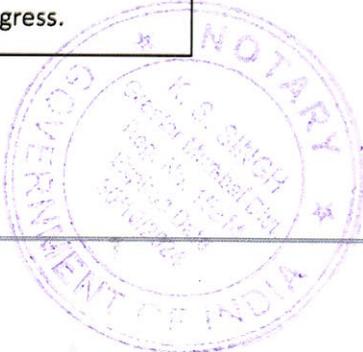
NOTARY
K. S. SINGH
Creator Mumbai Dist.
Reg. No. 152/14
Expired Date
30/10/2024
GOVERNMENT OF INDIA

Mithi River Water Quality Improvement Project - Package 1

DURING (STP)



Shuttering of plinth beam of PTU is in progress.



Mithi River Water Quality Improvement Project - Package 1

DURING (STP)

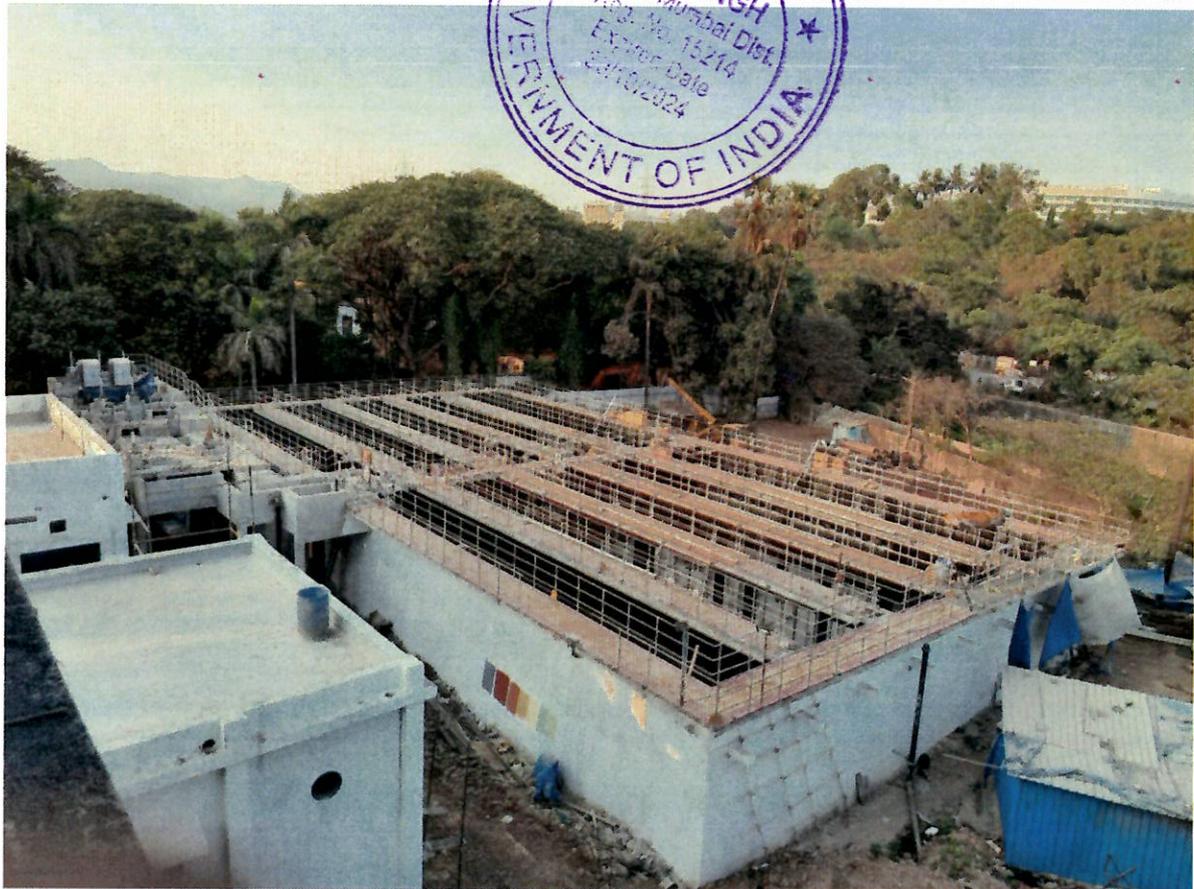
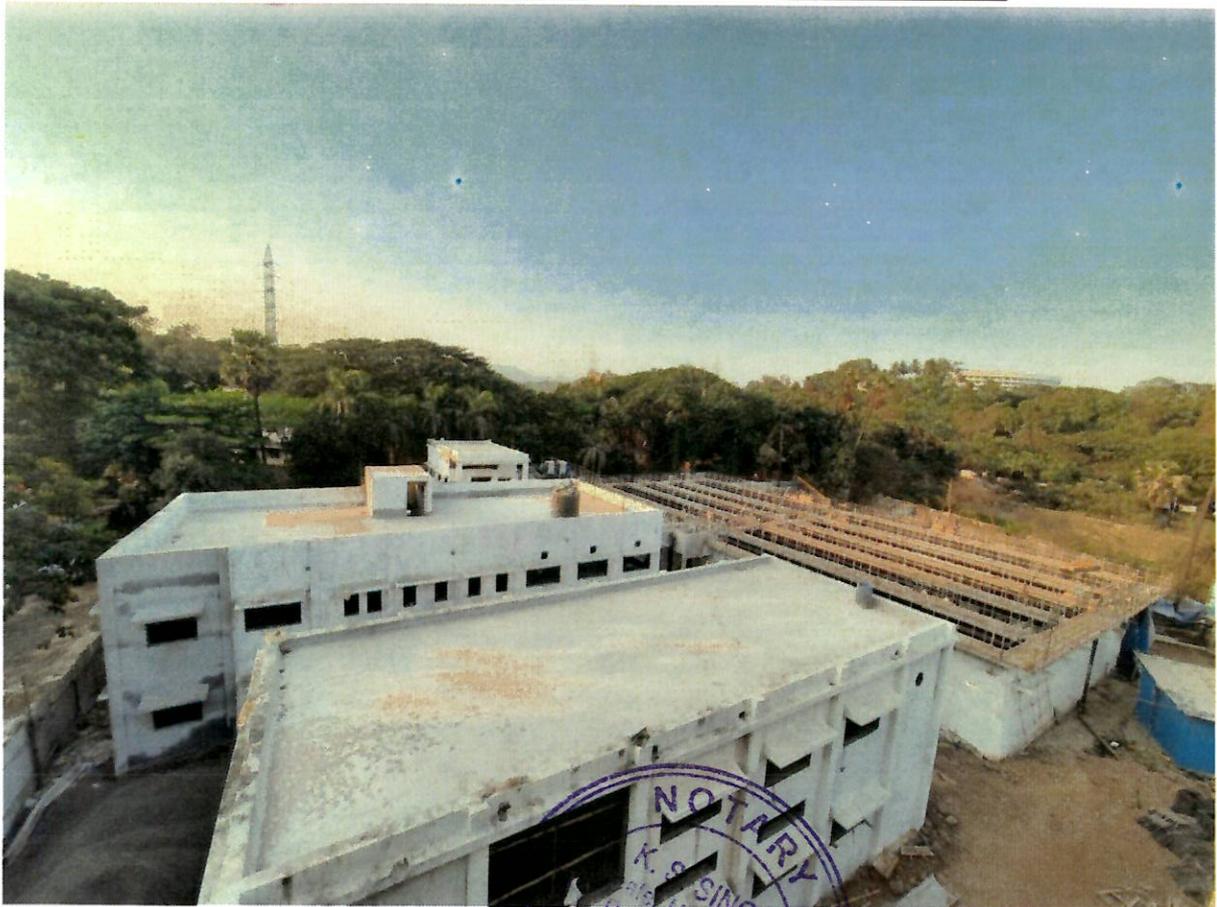


Shuttering work of PTU is in progress.



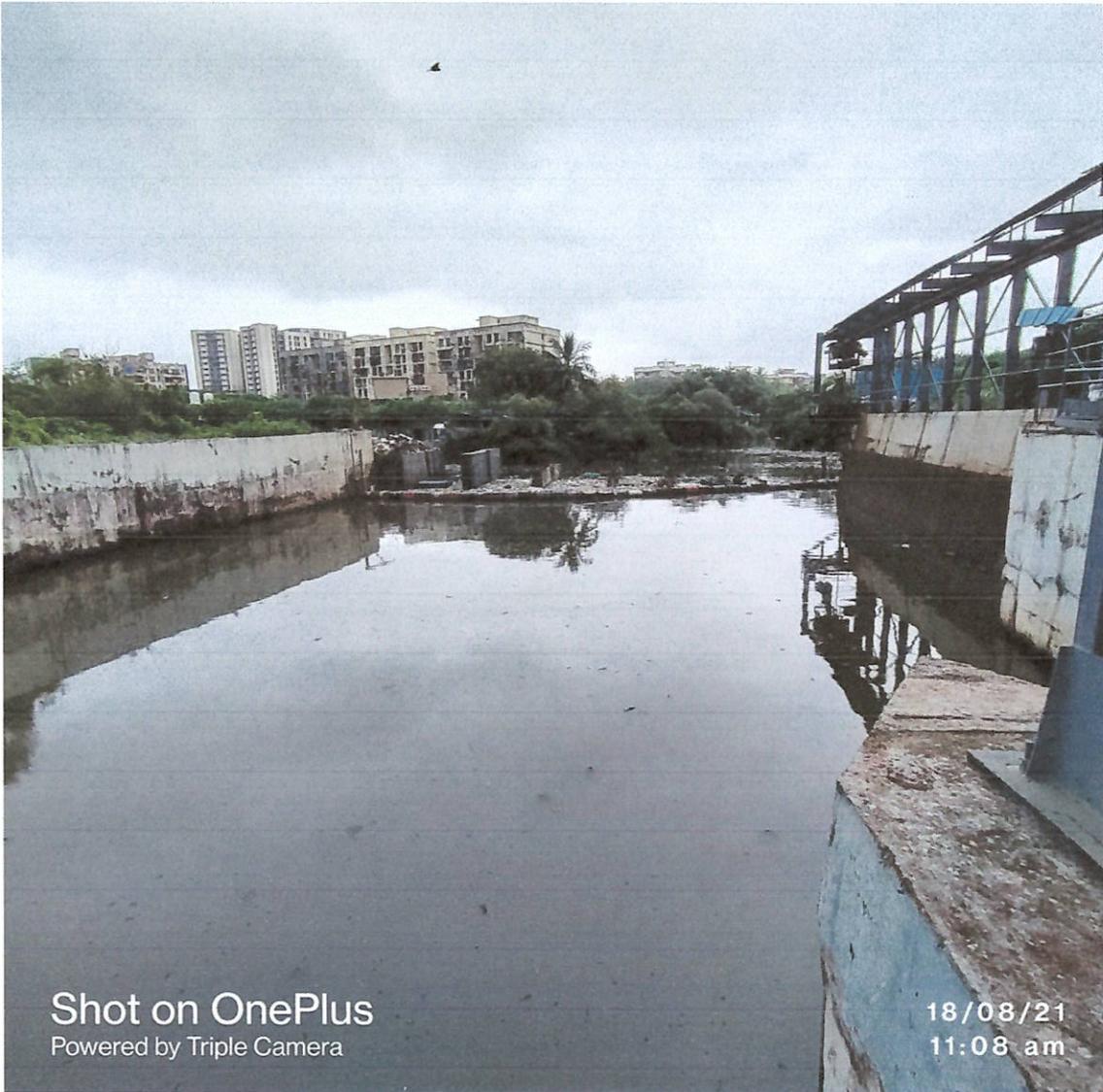
Mithi River Water Quality Improvement Project - Package 1

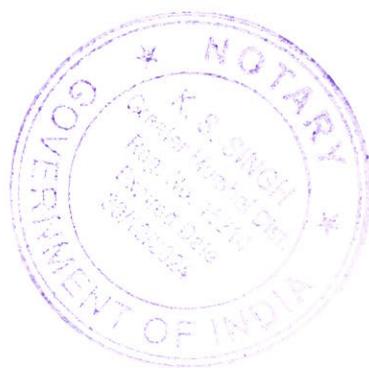
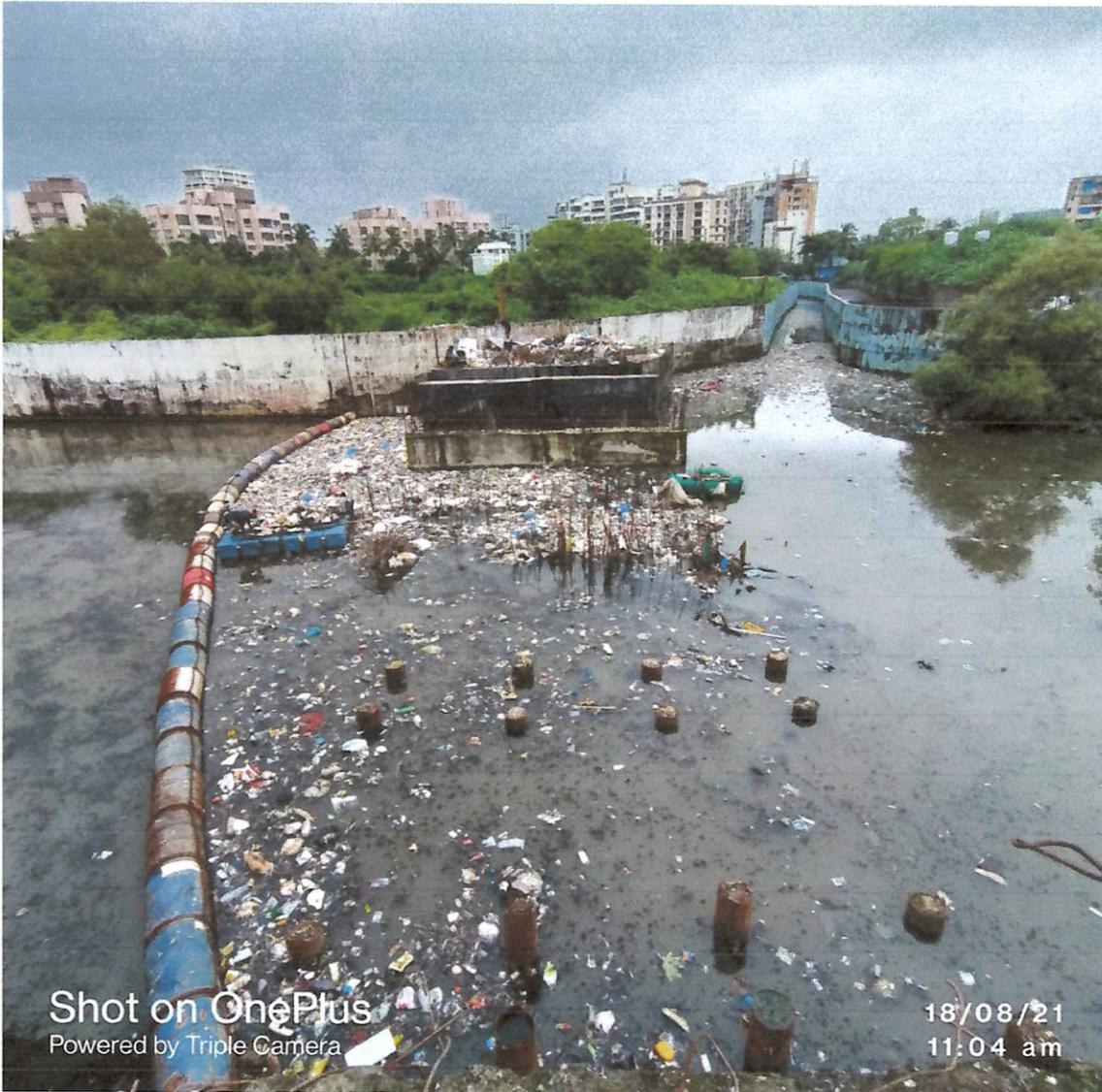
AFTER (STP)



NOTARY
K. S. SINGH
Mumbai Dist.
Reg. No. 13214
Expire Date
24/10/2024
GOVERNMENT OF INDIA

Name of Work- Installation of Back Rake Screen at Irla Nalla







Name of Work- Installation of Back Rake Screen at Love Grove Nalla

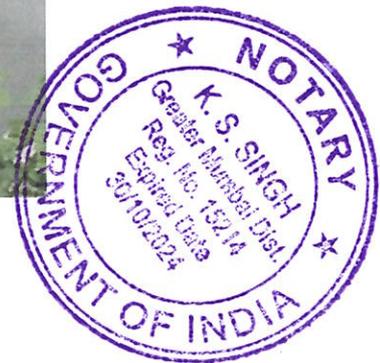






vivo U20 · AI Camera

2021.08.18 11:36



Receptacles placed along SWD Nallah



Receptacles placed along SWD Nallah



Fine for Throwing Garbage in Nallah

प्र.ले.(म)२.

बृहन्मुंबई महानगरपालिका

No.0057939

दिनांक 18/08/2021

खाते एच./पुर्व

श्री/श्रीमता सुरज यांच्याकडून

4.2 मुंदार, जगेश्वर नगर

नामा प्रशासकीय अधिभार

रक्कम रु. (अक्षरी) दोनशे फक्त प्रीत्यर्थ

पैसे (अक्षरी) 200/- आणि

रुपये 200/- मिळवली.

[Signature]
पदनाम

वि. सू. : धनादेश वटण्यासापेक्ष आदान स्वीकारले आहे.

१) के. वि. का. नोंदणी क्रमांक
1) CSTRC/400001/C/2127, Dated 01-04-1996

२) मुं. वि. का. नोंदणी क्रमांक
2) BSTRC/400001/S/2327, Dated 01-04-1996

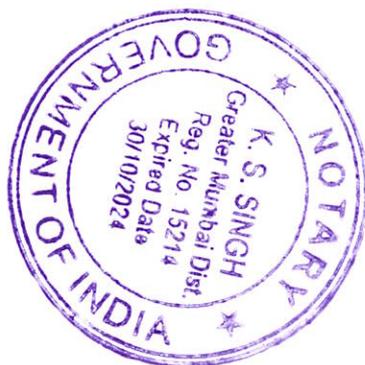
BMP-20921-2015/16-1040 Bks (LC) X 100Lvs. X 2

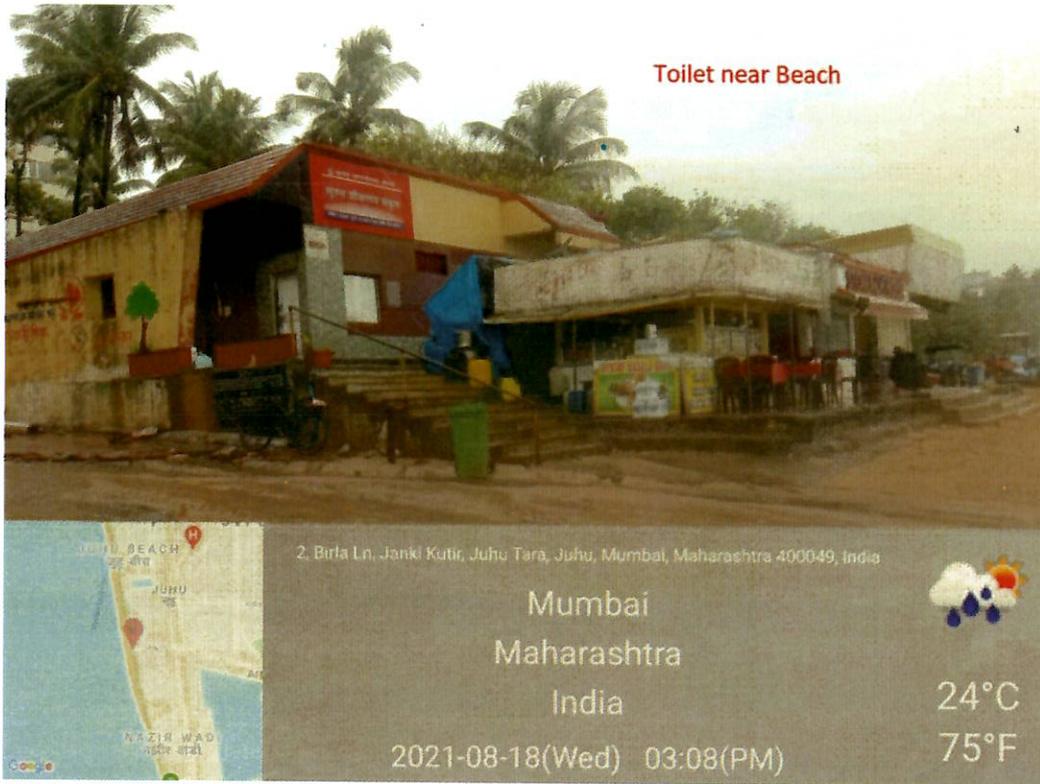
Fine for Throwing Garbage in Nallah





Dry Waste Segregation Centre





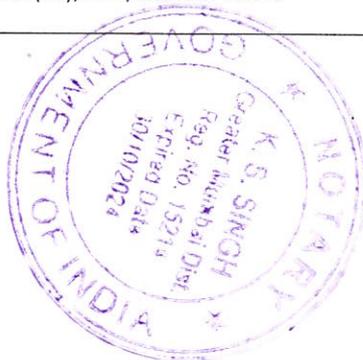
Toilet near Beach



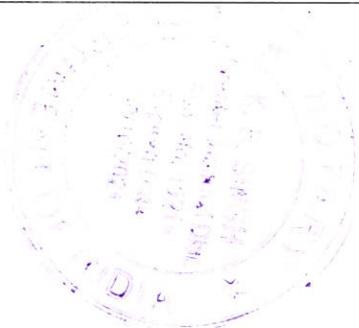
SEWERAGE PROJECT DEPT.

List of Completed Works from 2016 to August 2021

Sr.No	Description of the Work	Period (Months)	length (Mtrs)
1	P/L 230mm dia S.W. pipe sewer at Bharat Nagar Municipal School, Bandra(E) in H/East ward.	6	0.142
2	P/L 250 mm & 300 mm dia RCNP3 class pipe sewer from Shivsai Mandir to Pralhad Shinde Chowk to New English School at Vijay Nagar, Bandra(E) in H/East ward.	12	0.345
3	Part A) P/L 230 mm dia S.W. class pipe sewer along Hanuman Mandir Road from Municipal Hindi School to St. Lowerence School in Marol Gaothan, Village Marol, Andheri (E) in K/East Ward. Part B) P/L 230 mm dia S.W. class sewer on Gaothan Road from Kanchan Building to Marol Maroshi Road in Marol Gaothan, Village Marol, Andheri (E) in K/East Ward.	5	0.212
4	P/L 250 mm dia RCNP3 class pipe sewer near Himalay Steel & Jewellers shop to Hill Top society at Saibaba nagar, Kadam wadi, Village Marol, Andheri(E), in K/East Ward.	5	0.090
5	P/L 250 mm dia RCNP3 class pipe sewer line along proposed 9.15 mtr wide DP Road from Vimla Hospital up to Preeti CHS at Versova, Andheri (West) in K/West ward.	6	0.211
6	P/L 1200 mm dia RCNP3 class pipe sewer from New Versova Pumping Station upto Old Versova Pumping Station, Andheri(W) in K/West Ward.	9	0.068
7	P/L 300 mm dia RCNP3 class pipe sewer line along Mangelowadi Road from Juhu Tara Road upto Mangelowadi at Juhu, in K/West ward.	6	0.274
8	P/L 300 mm dia. RCNP3 class pipe sewerline On North Side of Mohan Gokhale Road (Cross Road) Goregoan, P/South Ward	18	0.616
9	P/L 600 mm dia. and 350 mm dia. Sewer in Teen Dongri, Yashvant Nagar area, Goregoan(W), P/South Ward	16	0.354
10	P/L 250 mm dia RCNP3 class pipe sewer in Chikkuwadi & Bhandarwada at Village Malavani, Malad (W) at P/North Ward.	5	0.170
11	P/L 230 mm dia. S.W. Pipe sewer along Govind Nagar Main Road, Prem Nagar at Borivali (W) in R/Central by Open Cut Method	9	0.171
12	Shifting and diversion of existing 500mm dia & 600 mm dia sewer line passing through private plot by providing and laying 500 mm dia and 600 mm dia RCNP3 class pipe sewer along D.P. Road at Sai Baba Nagar, Manthan Pada, at Borivali (W), in R/Central Ward	15	0.150



13	P/L 300 mm dia RCNP3 class pipe sewer line on 13.40 meter wide D.P.Road from 18.30 mtr D.P.Road i.e. Bank of Baroda Building to Hill View Park Society in Thakur Village Kandivali (E) in R/South Ward.	13	0.535
14	P/L 300 mm dia RCNP3 class pipe sewer line along Ring Road at Bhandup (E) in S Ward	8	0.500
15	P/L sewerline for missing link on Gavanpada Road, Mulund (E) in T ward	7	0.072
16	P/L 250 mm dia RCNP3 class pipe sewer line along Maulana Asad Madani marg, Jogeshwari(West) in K/West ward.	3	0.096
17	P/L 350 mm dia. RCNP3 Class pipe sewer from Jama Masjid to Kamal Apartment on S.V. Road, Bandra (W), H/West Ward	4	0.060
18	P/L 300mm dia RCNP3 class pipe sewer line along Maharashtra Nagar Rd upto Quarry Rd at Bhandup (West), S ward	6	0.100
19	Providing & laying 250 mm dia RCNP3 class pipe sewer line at Tarun Bharat road from Municipal School to Saibaba Nagar, Chakala, Andheri (East) in K/East ward.	12	0.670
20	Providing and laying 230 mm dia. SW pipe sewer from N.S.S. road to near Gousia Masjid, Salma Compound and nearby area, Ghatkopar (W), in L ward.	4	0.290
21	7) a) P/L 280 mm dia (OD) HDPE pipe sewer line (PN 6 Class-PE 80 grade: IS 14333) to correct grade and alignment by HDD Method on 13.40 mtrs wide proposed DP road from Marol Maroshi road up to Crescent residency, Village Marol, Andheri (East) in K/East Ward	12	0.200
22	5) P/L 400 mm dia (OD) HDPE pipe line (PN-6 Class- PE 80 grade: IS 14333) to correct grade and alignment by HDD Method on Dudhsagar road upto Mohan Gokhale road, Goregaon (E) in P/South ward. (3/T21)	12	0.190
23	7) P/L 355 mm dia (OD) HDPE pipe sewer line (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment on Mahatma Jotiba Phule road from Cambridge School upto PSC Block in Thakur Complex, Kandivali (East) in R/South Ward: (4/T22)	18	0.320
24	Providing and laying sewer lines anywhere in Eastern Suburb. - Providing and laying 300mm dia RC NP3 Class pipe sewer line along 9.15mtr wide D.P.Road in front of Gandhi Bal Mandir School to Jay Ambe Mitra Mandal, Ward No. 165, Kurla (West) in L-Ward.	6	0.180
25	6) P/L 280 mm dia. (OD) HDPE pipe line (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment on D.P Road from Gokul Garden CHS to Vrindavan CHS, and from Gokul Accord CHS to Resort View CHS in Thakur Complex, Kandivali (E) in R/South Ward.	18	0.300
26	5) P/L 280 mm dia. (OD) HDPE pipe sewer line (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment on D.P Road from Mahatma Phule Road junction upto Thakur Vidya Mandir School in Thakur Complex, Kandivali (E) in R/South Ward. (4/T23)	18	0.130



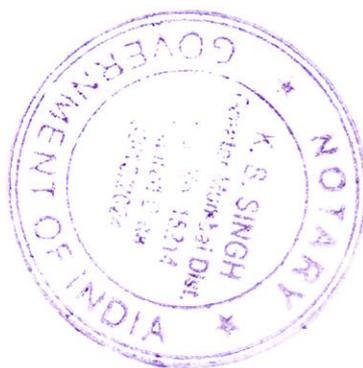
27	Providing & laying of 500mm (OD) HDPE pipe line (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment on 13.40 mtr wide D.P.Road Dheeraj Enclave buildings from 27.45 Mtr. wide D.P.Road and Providing & laying 280 mm (OD) HDPE pipe line (PN-6 Class- PE 80 grade : IS 14333) to correct grade 12.20 mtr wide Dheeraj Enclave Road from junction of 18.30 Mtr. wide D.P.Road upto 36.60 Mtr wide D.P.Road at Borivali (East) in R/Central Ward.	18	0.510
28	P/L 560 mm dia (OD) HDPE pipe sewer line (PN-6 class-PE 80 grade: IS 14333) to correct grade and alignment by HDD Method at Khernagar-Kherwadi area, Bandra (E), H/East ward. (1/5 of T 21)	12	0.310
29	1) P/L 355mm (OD) HDPE pipe sewer line (PN-6 Class- PE 80 grade: IS 14333) to correct grade and alignment by HDD Method at Shatabdi Hospital road, at Govandi (W). In M/East Ward (T2/21)	12	0.300
30	Providing and laying 300mm dia RC NP3 Class pipe sewer line from Kaju tekadi Ganesh Mandir to Jagruti Nagar Metro station at Ghatkopar(W) in 'N' Ward	11	0.210
31	1) P/L of 400mm (OD) HDPE pipe line (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment on 13.40 mtr wide D.P.Road from I.B.P.S. Bldg. upto Benzer Society, Near 90 Feet Road , Thakur Complex at Borivali (East) in R/Central Ward . (5/T23)	18	0.130
32	8) Providing and laying 400mm dia RC NP3 Class pipe sewer for missing link , Jaideep nagar, Nahur(E) in S ward	8	0.290
33	7) Providing and laying 300mm dia RC NP3 Class pipe sewer at Samarth nagar road, Bhandup (W) in S ward	12	0.255
34	8) P/L 300 <350 mm dia RC NP3 Class pipe sewer Kokan nagar road & Jamil nagar road Bhandup (W) in 'S' ward	17	0.850
35	P/L 300 mm dia RCNP3 class pipe sewerline from Vaishali Nagar Road, upto Narendra Complex Road, R/North Ward	9	0.180
36	2)Providing & laying 350 mm dia RCNP3 class pipe sewer line along 13.40 mtr wide D.P.Road from 'Surabhi' Hotel upto I.B.P.S. Bldg. at Borivali (East) in R/Central Ward.	14	0.140
37	P/L 600 mm dia RC(NP3 Class) pipe sewer along Mohan Gokhale Road from existing manhole near Electric Pole no. TCJ/093/004 upto the existing manhole at the junction of Mohan Gokhale Road with Arya Bhaskar Road, Goregaon, P/South ward.	20	0.685
38	P/L 230mm dia SW class pipe sewer line from Varsha Nagar Cemetery to existing manhole on 27.45M wide D.P. road near Kailash Industrial Estate, Ghatkopar(West) in N ward	18	0.560
39	Providing and laying 230 mm dia S.W class pipe sewer line at various locations in slum areas in M/west ward	12	1.180



40	10) Providing and laying 230mm 230mm dia SW pipe sewer line on Sainath Wadi , Mulund Colony, Mulund(W) in T ward	10	0.010
41	1) P/L 300 mm dia RCNP3 class pipe sewer along Datta Mandir road upto pipe line road, Santacruz (E) in H/East Ward	13	0.130
42	1) Providing and laying 300 mm dia. RC NP3 Class pipe sewer near Manav Kalyan Bldg., Bangur Nagar, Goregaon(W) in P/South ward.	20	0.093
43	4) P/L 230mm dia. SW class pipe sewer line at Gajanan Maharaj road, at Ghatkopar(W) in N ward	10	0.140
44	3) P/L 230mm dia. SW class pipe sewer line at R. N Gandhi marg, at Vidyavihar(E) in N ward	10	0.210
45	2) P/L 300mm dia. RC NP3 class pipe sewer line at Dog Kennel road, at Govandi (E).in M/East Ward	10	0.400
46	i) Providing and laying 230mm dia S.W. class pipe Sewer line along Jambhalipada road, Asalpha, Kurla(W) in 'L' ward. ii) Providing and laying 230mm dia S.W. class pipe Sewer line besides Homeguard Ground, Kurla(W) in 'L' ward.	3	0.285
47	Providing and Laying 800 mm dia RCNP 3 class pipe sewer from Collector colony to Hemu Kalani Marg opp R.C. Marg Chembur in M/West ward (Phase-I)	26	1.270
48	P/L 300 mm dia RCNP 3 class pipe sewer at Lumbini Baug, Govandi.	5	0.104
49	P/L 250 mm dia RCNP3 class pipe sewer line at Khardeo Nagar, Ghatala Village in M/West Ward	5	0.236
50	P/L 300/450mm dia RCNP3 class pipe sewer line in Cheeta Camp in M/East ward	10	0.920
51	A) P/L 350 mm dia RCNP3 class pipe sewer line along Shitladevi Mandir Road in D.N. Nagar MHADA Layout, Andheri (W) in K/West Ward B) P/L 300 mm dia RCNP3 class pipe sewer line along the road from Ganesh chowk upto Matruchhaya building at D.N. Nagar, Andheri (W) in K/West Ward.	14	0.400
52	P/L 230 mm dia S.W. pipe sewer from building No.6 to Indira Krupa Society at Vijay Nagar, Bandra(E) in H/East ward.	4	0.060
53	P/L 300 mm & 400 mm dia RCNP3 class pipe sewer in Yashwant Nagar, Santacruz(E), H/East ward.	21	0.548
54	1) P/L RC pipe (NP-4 class and above) sewer line of 600 mm dia along Station Road, Bandra, Slaughter House Road upto Badi Masjid, H/West Ward. (Partly by trenchless technology). (Micro T-4)	36	0.085



55	Part A) Providing and laying R.C. pipe sewer lines from AnikWadala to CST Road Junction by micro tunneling and pipe jacking method including ground improvement and allied work.	27	4.950
56	P/L RC pipe (NP-4 class and above) sewer line of 1000 mm dia by Micro tunnelling and pipe jacking method from Afghan Church pumping station to Colaba WwTF, A Ward	36	0.600
57	Providing and Laying RC pipe (NP-4 class and above) sewer line of 1000 mm dia by Micro tunneling and pipe jacking method along Sahar road from Airport residential complex gate no. 1 to Sahar village K/E ward	36	0.970
58	Providing and Laying RC pipe (NP-4 class and above) sewer line of 1200 mm dia by Micro tunneling and pipe jacking method for Upsizing of sewerline along Senapati Bapat marg, G/North Ward.	36	1.650
59	Providing and Laying RC pipe (NP-4 class and above) sewer line of 1000 mm dia by Micro tunneling and pipe jacking method for Upsizing sewerline along Rafi Ahmad Kiidwai Marg , F/N Ward.	36	0.408
60	Providing and Laying RC pipe (NP-4 class and above) sewer line of 1200 mm dia. pilot sewer line by microtunneling and pipe jacking method & HDPE pipes for cross connections by HDD method along Barister Nath Pai Road on east side of carriage way parallel to existing sewer line from Veer Tanaji Malusare Path Junction to Sant Savata pumping Station in E Ward.	36	1.435
61	Providing and Laying RC pipe (NP-4 class and above) sewer line of 1200 mm dia by Micro tunneling and pipe jacking method along Ranchhod Das Thakkar from RangnathKesar Road crossing Railway line upto W. E. H. Dahisar (E), R/North ward.	36	0.690
62	P/L 450 mm dia overflow pine sewer line from Chach Neharu Garden to Junction of R.M Bhattad Marg along Mahantanpada Road, Sai Baba Nagar Borivali (West) partly by HDD and partly by open cut method at R Center Ward	18	0.360
	Total		28.000



List of Works in Progress, proposed to be completed by October 2024

Sr.No	Description of the Work	Period (Months)	Length (Mtrs)
1	3) Providing and laying 450 mm dia RCNP 3 sewer line damaged by MMRDA / Metro from pier no. 139 to pier no. 146 along west side of service road of WEH , Jogeshwari (E) in K/E ward.	17	0.166
2	4) P/L of 400 mm dia RCNP3 class Pipe sewer line along Mahalkari Road and 350 mm dia RCNP3 class Pipe sewer line along Shivaji Nagar road in Kurar Village, Malad (E) in P/North Ward	14	0.700
3	4) P/L 355 mm dia (OD) & 280 mm dia (OD) HDPE pipe sewer (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment along Ali Talao Road, Kharodi Village, Malad (W) in P/North Ward. (1/T22)	18	0.300
4	2) P/L 355mm dia (OD), 450mm dia (OD) HDPE pipe sewer (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment along East side of Western Express Highway (Service Road) connecting to Daftary Road, Kurar Village, Malad (E) in P/North Ward.	18	0.540
5	3) P/L 355 mm dia (OD) HDPE pipe sewer line (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment on Municipal Road from Santosh Nagar Slum to Mangubhai Dattani Road, Kandivali (West) in R/South Ward. (6/T 22)	18	0.120
6	P/L 560 mm dia. (OD) HDPE pipe sewer line (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment from South side of Link road - Below Link road Flyover - Road abutting to Dahisar River - Pramila nagar Road - upto new cross Link Road & Providing & laying 355 mm dia. (OD) HDPE pipe sewer line (PN-6 Class- PE 80 grade : IS 14333) from junction of new cross Link Road & Pramila Nagar Road upto Best Bus Depot by HDD Method at Dahisar (W) in R/North ward. (Modified Proposal of Zen Garden with reduction in cost.)	18	0.800
7	P/L 400mm (OD) HDPE pipe sewer line (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment along Sing Industrial Road, Kandivali (E) in R/South Ward. (2T-23)	18	0.430
8	2) P/L of 400mm (OD) HDPE pipe sewer line (PN-6 Class- PE 80 grade : IS 14333) to correct grade and alignment on 13.40 mtr. Wide D.P road from Bhoomi Hills Society to ESIS Hospital and Faried Estate Gate, Thakur Village, Kandivali (E) in R/South Ward.	18	0.350



9	2) P/L 355 mm dia (OD) HDPE pipe sewer line (PN 6 Class-PE 80 grade: IS 14333) to correct grade and alignment by HDD Method along proposed 18.30 mtrs wide DP road, from SBI to Kaatyani Residency at village Mulgaon, Andheri (East) in K/East Ward.	12	0.360
10	P/L 355 mm dia (OD) HDPE pipe sewer lines (PN6 Class-PE 80 grade: IS 14333) to correct grade and alignment by HDD Method in Adarsh Nagar MHADA Layout at Jogeshwari (W) in K/west ward. (2/5 of T 21)	12	0.490
11	Providing and laying 300mm Dia RCNP3 class pipe sewer - along 9.15m wide DP road in front of Shivam Ind.Estate - Orchid Residential Complex Near Station road, Deonar, - Govandi (E), Mumbai in M/East Ward.	6	0.290
12	Providing and laying 300mm Dia RCNP3 class pipe sewer line along D.P. road from Powai Police Station connecting to existing manhole at Chandivali farm Road, Kurla (W) in L ward	14	0.600
13	P/L 300 mm / 400 mm dia sewer line on Guru Govind Singh Marg & nearby area in L ward.	13	1.090
14	P/L 300 & 450 mm dia RCNP3 class pipe sewer line along Khindipada Road at Bhandup (W) in S Ward	24	0.480
15	9) Providing and laying 230mm dia SW pipe sewer line on Malbar Hill road , Mulund Colony, Mulund(W).	10	0.350
16	P/L 300mm, 350mm & 400mm dia RCNP3 class pipe sewer along Kadeshwari road, Pinglewadi Road, Bandra(West) in H/West ward.	18	0.525
17	9) P/L 300 <350 mm dia RC NP3 Class pipe sewer Pratap nagar road & Bhandup (W) in 'S' ward	22	0.905
18	P/L 300/400/600 mm dia RCNP3 class pipe sewer line along Sant Kakkaiya Road upto R.C. Marg, Chembur in M/East Ward	27	0.600
19	6) Providing and laying 300mm<350mm dia RC NP3 Class pipe sewer at Darga road, Bhandup(W) in S ward	10	1.400
20	P/L 400mm & 300 mm dia RCNP3 class pipe sewer along proposed DP road at Manjarekar wadi, Shindhiya nagar Society to Regency Hotel, Andheri(E) in K/East ward.	20	0.480
21	Providing and laying sewer lines anywhere in Eastern Suburb. Providing and laying pipe sewerage network for Bainganwadi, Shivaji Nagar Area and Mandala, Mankhurd, in M-East ward. B) P/L 600mm dia RC NP3 Class pipe sewer line along 30 feet Mandala Road, near Ghatkopar Mankhurd Link Road, Mankhurd (West) in M/East Ward.	10	0.540



22	Providing and laying 300mm and 450mm dia RC NP3 Class pipe sewer line on existing internal various roads of R C Barrac at Chembur Camp off R.C. Marg, Chembur in M/West ward (PHASE - I).B21	23	1.150
23	Providing and laying 300mm and 600mm dia RC NP3 Class pipe sewer on various roads in Collector colony off R.C. Marg, Chembur in M/West ward (PHASE – II).	14	1.500
24	Providing and Laying 300<500 mm dia RCNP3 class pipe sewer line along L.U. Gadkari Marg and nearby area in M/East Ward.	6	0.270
25	P/L pipe sewer along Ashok Nagar Road, Off Saki Vihar Road including consultancy. MSDP-II/C-I/SP/AS/ES-1) -Providing and Laying 350mm dia (RC NP-3 Class) pipe sewer line along Ashok Nagar Road, Off Saki Vihar Road at Ashok Nagar, Kurla (West) in L-Ward	9	0.140
26	Providing and laying sewer lines anywhere in Eastern Suburb. - Providing and laying pipe sewerage network for Bainganwadi, Shivaji Nagar Area and Mandala, Mankhurd, in M-East ward. - C) P/L 600mm dia RC NP3 Class pipe sewer line along Baji Prabhu Deshpande Marg, near Ghatkopar Mankhurd Link Road, Mankhurd (West) in M/East Ward.	15	0.510
27	Balance work of providing and laying 600 mm dia, 350 mm dia RCNP 3 class sewer line from lucky Hotel along station Road along Slaughter House Road, upto Badi Masjid, Bandra (W) H/W ward.	5	0.031
28	P/L Sewer line on LBS Marg (from Marathon Ave. Road to Sonapur Jn.) & Marathon Ave. road in 'T' ward	22	0.840
29	P/L 400 mm & 300 dia RCNP-3 class pipe sewer from Rani Laxmibai Chowk, J.B.Nagar along Tarun Bharat Raod Akal Society layout road in K/E/ ward.	26	0.300
30	Part B) P/L 1000 mm dia sewer line by open cut method along Proposed DP Road, Existing Kachcha Roads near Mankhurd Station Cheeta Camp in M/East ward (Missing link) Part C) Diversion of 1000 mm dia sewer line for MMRDA from plot of Mumbai Metro Car Depot for Mumbai Metro Line- 2B (Between D.N. nagar to Mandale, Mankhurd-as an extension of Line 2A) at open land/ plot CTS no 6/1, village Mandale, to proposed DP road, by open cut Method near Mankhurd Station Cheeta Camp in M/East ward.	14	0.530
31	Providing and laying sewer lines anywhere in Eastern Suburb. - Providing and laying 300mm, 450mm, 600mm dia pipe sewer line along Samrat Ashok Road and Bunter Bhavan Road and nearby area in Kurla (East) in L-Ward.	18	0.920
32	A) P/L 350 mm dia. RCNP3 class pipe sewer line along Sant Muktai Marg upto Shirsekar Marg, Bandra (E) in H/East ward. B) P/L 300 mm dia. RC NP3 class pipe sewer along R.K.P. road upto Service road, W.E.H Bandra (E) in H/East Ward	8	0.420



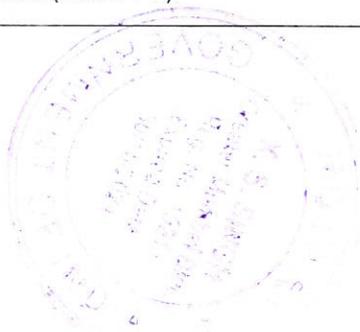
33	Providing and laying 800 mm dia RCNP3 class Pipe sewer line in place of existing 230 mm dia damaged sewer line by Trenchless method (i.e Manual Pipe Jacking Method) along Sakharam Balaji Pawar marg from Curry road station to ovoid sewer on N. M. Joshi Low level road in G/S ward.	20	0.155
34	iii) Providing and laying of 2*1400 mm dia. GRP(Glass reinforced pipe) Carrier pipe through 2*1700 mm dia. M.S. Pipe sleeve across Harbour line tracks and 1800 mm dia sewer line near the Bridge of E.E. Highway at Chembur (Tembe bridge, Chembur Railway crossing) in M/West Ward.	20	0.110
35	P/L 800 mm, 600mm, 400mm, 350mm dia. Sewer in S.N.Dubey Road, Rawalpada, Sant Mirabai Road, at Dahisar (E) (T-5)	20	0.400
36	Providing and Laying 1200 mm dia RC(NP4 class and above) pipe sewer by Micro Tunneling at western Express Highway crossing at Daftary Road at Malad East in P/North Ward	20	0.105
37	Providing and Laying 1200 mm dia RC(NP4 class and above) pipe sewer line by Micro Tunneling along the Kadsiddeshwar Road from Screen Chamber of Charkop Pumping Station upto the junction of RDP 5 (Charkop Market) at Charkop,Kandivali West in R/South Ward	20	0.932
38	Providing and Laying 1000 mm dia.RC pipe (NP4 class and above) Sewer line by Microtunneling Method from Lokhandwala Circle along Gulmohar Road and C D Burffiwala lane at Andheri West in K/West Ward	20	0.800
39	P/L 300mm, 350mm & 400 mm dia RCNP3 class pipe sewer lines along Veera Desai Extension Road from St. Catherine's Home up to Country Club at Andheri (West) in K/West ward.	14	0.720
40	P/L 300mm dia. RC NP3 class pipe sewer line on road in Bhim Nagar, Ghatkopar (West) in N-Ward.	12	0.260
41	P/L 300mm dia RC NP3 class pipe sewer from Dr. Ambedkar Nagar, Saibaba Nagar and Ganesh Murti Nagar along compound wall and within helipad plot upto Capt Prakash Pethe marg, Cuff Parade in 'A' ward.	6	0.335
42	10) Providing and laying 300 mm dia. RC NP3 Class pipe sewer from Seven Seas CHS Ltd. To Lohgad CHS along Saibaba Mandir Road to Lohgad CHS, near Shiv Vallabh Road, Dahisar (E), R/North ward.	20	0.170
43	6) P/L 300 mm dia RCNP3 class pipe sewer on Narayan Chavhan cross road no.1 & 3, D.N. Nagar, MHADA layour, Andheri (W) in K/West ward	12	0.290
44	P/L sewer 300mm dia sewer line on Borbadevi Road from Apana Watan Society to V. N. Purav Marg in M/E Ward	12	0.215



45	5) Long Term Work - Package 1 - Stopping of sewage ingress in Powai Lake	13	0.900
46	Providing and laying 300 mm dia RCNP3 class pipe sewer on cross road between Shitladevi road and Narayan Chavan road, D.N. Nagar MHADA layout, Andheri (West) in K/West ward.	3	0.302
47	P/L 300mm,350mm,400mm dia RCNP3 class sewer lines at Haji Karamat Ali road (Kasaiwada) and nearby areas in Kurla (E) L ward.	18	1.195
48	P/L 300 mm dia RCNP3 pipe sewer line along proposed 36.6 mtr wide DP Road (Inlak Society Road) from Hijaji Chowk up to Express Tower at Versova, Andheri (West) in K/West ward.	3	0.060
49	Part I (c) P/L RC Pipe (NP4 class & above) sewer line 1200 mm dia. by microtunneling from Laffarge India company gate along Cemetery plot up to south side coumpound wall of cemetery at Sag baug area in Andheri (East) (by microtunneling) K/East ward.	36	0.130
50	Providing and Laying RC pipe (NP-4 class and above) sewer line of 1200 mm dia by Micro tunneling and pipe jacking method along Ranchhod Das Thakkar from RangnathKeskar Road crossing Railway line upto W. E. H. Dahisar (E), R/North ward.	36	0.270
51	Replacement of existing 700mm dia defective sewer by laying new 700mm dia sewer on Jiva Mahale Road, Andheri(E) K/East Ward.	36	0.091
52	P/L Sewer network for Cheeta Camp and Trombay area (inclusive of Consultancy Services) P/L 1000/ 600/ 400/ 300 mm dia Sewer Line along 27.45 mtr. DP Rd Existing Kachha Rd, Internal Roads of Cheeta Camp and Trombay. Part A) P/L 1000 mm dia RCNP4 class pipe sewer line in Cheeta Camp in M/East ward. (Micro T-4)	36	0.195
53	Upsizing of existing 450mm dia sewer line to 1100mm dia RCNP3 Class Pipe Sewer along RSC-1A Road from Dr.Babasaheb Ambedkar road upto Gorai Pumping Station, Borivali(W) in R/Central ward.	36	0.746
54	P/L 800 mm, 600 mm and 450mm dia sewer line along Pathanwadi road on Proposed D.P. road from the junction of WEH and Pathanwadi, Kurar village Malad (E) in P/North ward.	36	0.720



55	2) P/L 600 mm, 1000 mm & 1200 mm dia RCNP4 class pipe sewer line by trenchless method at LBS road Premier road, Kirol road and nearby area in Kurla (W) in L ward(3 packages)	36	2.035
56	Part 2C) Providing and Laying 800 mm dia RC NP 4 class pipe sewer line by Microtunneling method along SCLR from Mithi River (East Bank) to L.B.S. Road in Kurla (W) "L" ward.	36	0.660
57	Part 2B) Providing and Laying 1000 mm dia RCNP4 Class Pipe sewer line on SCLR from LBS Marg to Halav Pool in L Ward.	36	0.720
58	Providing & laying sewer line & screen chamber - ii) Providing and Laying RC pipe (NP-4 class and above) sewer line of 1800 mm dia by Micro tunneling and pipe jacking method for connecting 1800 & 1200 mm dia. sewer lines to new screen chamber, N Ward.	36	0.185
59	Providing & laying sewer line & screen chamber.- ii) Providing and Laying RC pipe (NP-4 class and above) sewer line of 1800 mm dia by Micro tunneling and pipe jacking method for connecting 1800 & 1200 mm dia. sewer lines to new screen chamber , N Ward.		
60	P/L various dia sewers and diversion of Kuria (W) Sewage (on East of Mithi River) to Andheri (East) along west side of Mithi River from Bamandayapada to Saki Naka SP Stn. Andheri (E) Part I (a) P/L 800 mm dia RCNP3 class pipe sewer from Sakinaka pumping station to the south side of compound wall of cemetery plot along Sag Baug Road in K/East ward Andheri East (by open cut method).	36	0.250
61	Providing and Laying RC pipe (NP-4 class and above) sewer line of 800 mm dia by Micro tunneling and pipe jacking method on S. V. Road from junction of G.M.L.R. to junction of PawanBaug Road and P/L 700 mm dia sewer on Pawan baug road from S.V. Road to Chinchawali Bunder road, Goregaon (w), in P/South ward.(By open cut method).	36	0.280
62	Providing and Laying RC pipe (NP-4 class and above) sewer line of 1200 mm by Micro tunneling and pipe jacking method from west side of Andheri Subway along S. V. Road, Ceasor Road, Veera Desai Road, Jeevan Nagar Road, Relief Road upto Versova Pumping Station by Microtunnelling method in K/west ward.	36	2.445
63	Providing and Laying RC pipe (NP-4 class and above) sewer line of 1000 mm dia by Micro tunneling and pipe jacking method from Kasturba Road No. 1 Junction Rajendra Nagar Road (i.e. At Welcome Hotel) Crossing Railway Line along DattapadaPhatak Road S.V.Road upto R.M. Bhattad Road, in R/C Ward (Micro T-2).	36	0.726



List of Works, Tenders in Process

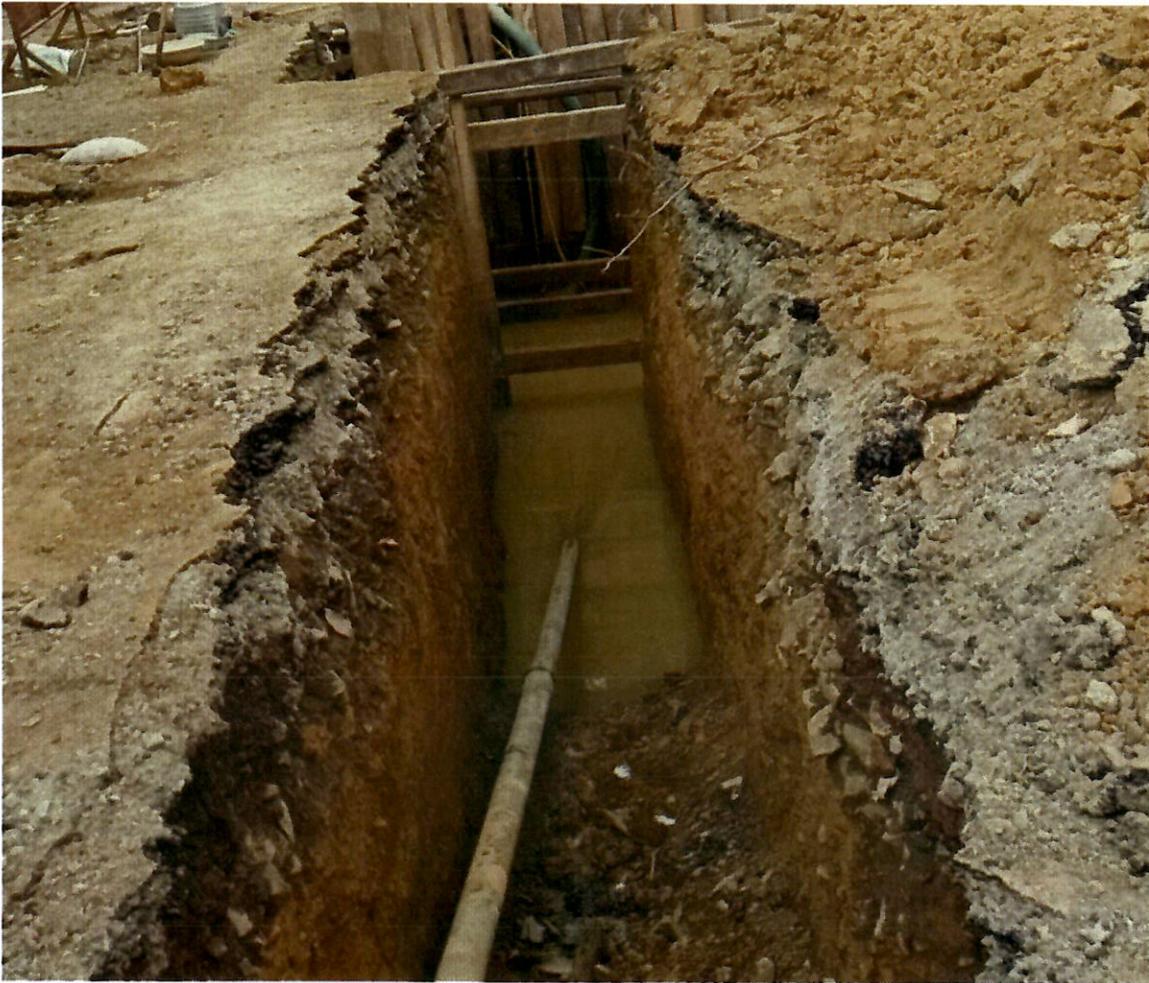
Sr.No	Description of the Work	Period (Months)	Length (Mtrs)
1	P/L 450mm dia sewer line at GMLR from P.K. road to J.N.road by HDD/Pipe Jacking method in T Ward	15	0.480
2	P/L 300mm dia RCNP3 class pipe sewer along Dadabhai cross road No 2 at gillbart Hill in K/W ward	24	0.770
3	P/L Missing Link in K/W ward A) P/L 230 mm dia S.W. pipe sewer at quarry road from Beharam Bag upto existing sewer line off Vira Desai Marg near BEST Bus Depot., Andheri (W)	12	0.028
4	P/L 450, 600 & 1000 mm dia RCNP3 class pipe sewer line from Hariom Nagar to BUDP Pumping Station, Mulund (E) in 'T' Ward.	22	1.630
5	Providing sewerage network for Mysoor Colony and surrounding area in Chembur, M/West ward.	15	2.830
6	14) P/L 300 mm dia RCNP3 class pipe sewer at Sahar gaon in K/East ward.	12	0.150
7	P/L Missing Link in K/W ward B)P/L 600mm, 900mm, 1200mm dia RCNP3 class pipe sewer line and 1200mm dia RCNP4 class pipe sewer line at Lallubhai Park, Juhu Millenium club, Vileparle(W) in K/W Ward .	12	0.145
8	P/L 300 mm dia RCNP3 class pipe sewer line along Akurli Cross Road for Sewerage facility for Arya Chanakya Layout in Kandivali(E) in R/South Ward.	15	0.193
	Total		6.2260



List of Works in Phase II

Sr.No	Description of the Work	Period (Months)	length (Mtrs)
1	P/L of sewer network along various road in F/North and M/West Ward as per Consultants Report. Part B) Providing and laying R.C. pipe sewer lines at Prtiksha Nagar and near by area in F/N ward	24	8.270
2	P/L 1200 mm dia RCNP4 class sewer line along Pathanwadi Rd from Mallica Hotel to Pimpri pada, Valentine Layout at P/N ward	30	1.360
3	P/L 800 mm dia. RC NP4 class pipe sewer line along Jerbai Wadia Rd., from Bhoiwada Naka to Rafi Ahmed Kidwai Marg, by Microtunneling Method, in F/S ward.	12	0.850
4	P/L 800 mm, 600mm, 400mm, 350mm dia. Sewer in S.N.Dubey Road, Rawalpada, Sant Mirabai Road, at Dahisar (E)	0	2.100
5	3) P/L 300 mm dia RCNP3 class pipe sewer along 13.4 mtr D.P. road connecting to Pathanwadi road, Pathanwadi, Malad (E) in P/N ward	0	0.340
6	P/L 300mm dia RCNP3 class pipe sewer at Mahatma Phule Nagar, near IIT Powai in S ward.	0	0.400
7	i) Laying of sewer line on D.P. roads in Kannamwar Nagar layout (MHADA layout) situated at Vikhroli (E) along Eastern Express Highway in 'S' ward.	0	2.450
8	P/L 300mm dia RC NP3 class pipe sewer along bund wall at Janata colony and connecting to 800 mm dia sewer line on Veer Nariman Road, Worli village, Worli in G/South Ward.	0	0.510
9	P/L 400mm, 300mm, 250mm dia RCNP3 class pipe sewer line from Ganesh Mandir along B.T. road, proposed D.P.Road in Sarvoday Nagar, On MHB Colony road, Shivneri Vasahat road, Jogeshwari(E) in K/East Ward.	0	1.450
10	P/L 300mm dia sewer line on Goregaon Mulund Link Road from Guru Govind Singh Road, Amar nagar to Bhandup Complex quarter in Mulund (E) T ward.	0	0.400
11	P/L 250 mm dia RCNP3 class pipe sewer along Captain Samant Road from Gundecha Symphony up to SMGK House at Andheri (West) in K/West ward.	0	0.430
	Total		18.560





Name of Work:- Providing & laying 355 mm dia (OD) HDPE pipe sewer lines (PN6 Class-PE 80 grade: IS14333) to correct grade and alignment by HDD method in Adarsh Nagar MHADA Layout at Jogeshwari (W) i K/west ward





Name of Work:- Providing & laying 355 mm dia (OD) HDPE pipe sewer lines (PN6 Class-PE 80 grade: IS14333) to correct grade and alignment by HDD method in Adarsh Nagar MHADA Layout at Jogeshwari (W) i K/west ward





Name of Work:- Providing and laying 355 mm dia (OD) & 280 mm dia (OD) HDPE pipe sewer (PN-6 Class- PE 80 grade : IS 14333) along Ali Talao Road, Kharodi Village, Malad (W) in P/North Ward.





Name of Work:- P/L of 400 mm(OD) HDPE pipe line from Bhoomi Hills Society to ESIS Hospital and Faried Estate Gate, Thakur Village, Kandivali (E) in R/South Ward.



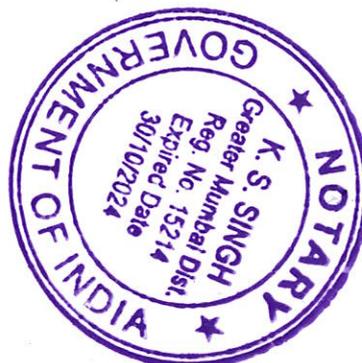


Name of Work:- P/L 400 mm dia (OD) HDPE pipe sewer (PN-6 Class- PE 80 grade : IS 14333)on Doodhsagar road upto Mohan Gokhale road, Goregaon (E) in P/South ward.





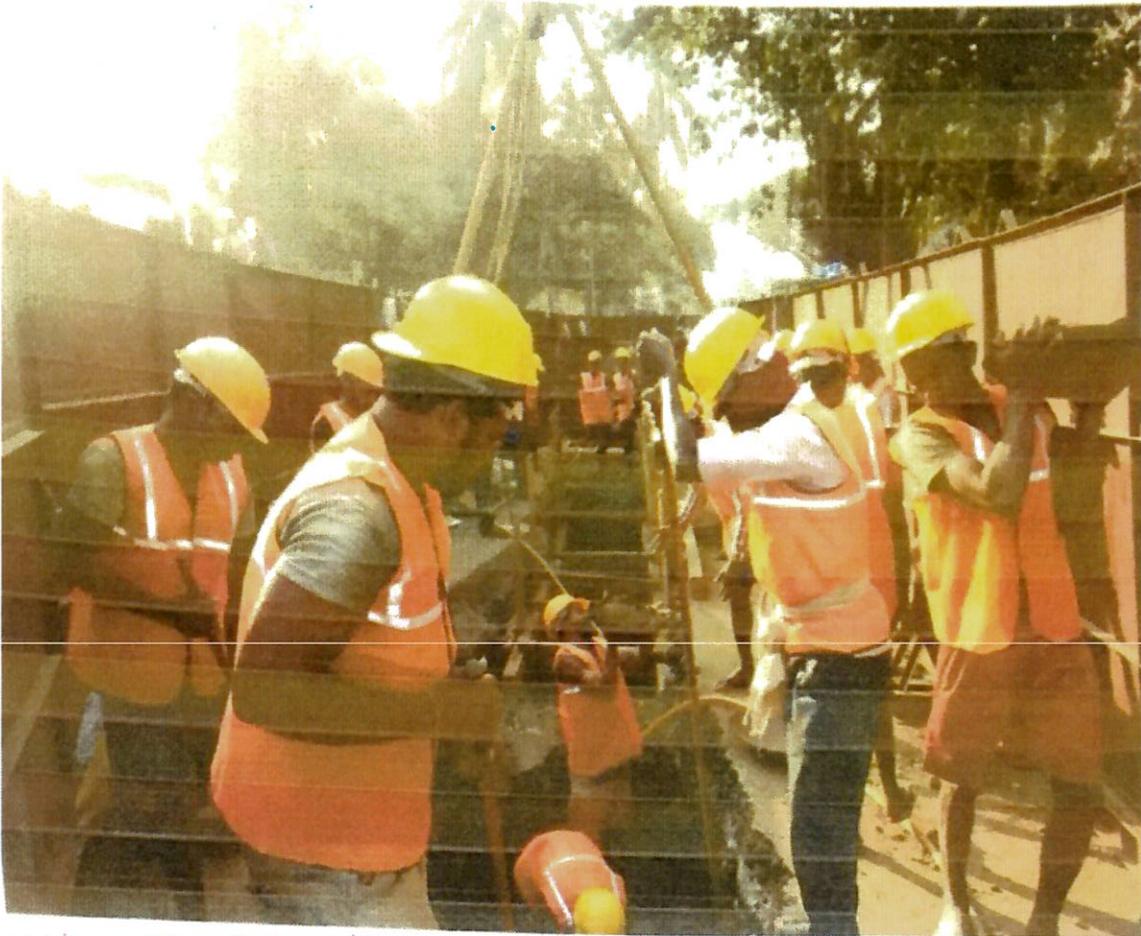
Name of Work:- P/L of 280 mm(OD) HDPE pipe line from Mahatma Phule Road junction upto Thakur Vidya Mandir School in Thakur Complex, Kandivali (E) in R/South Ward.





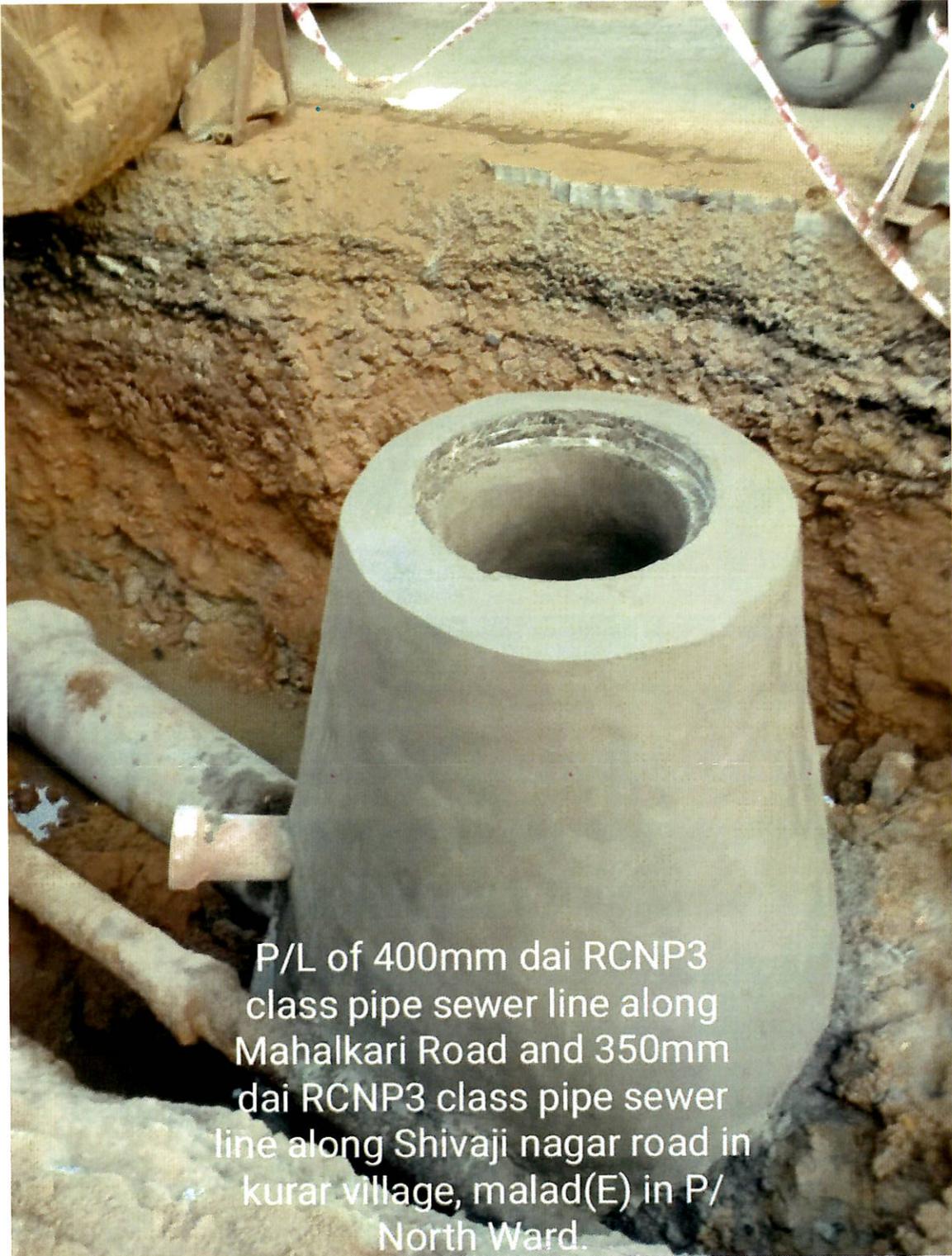
Balance work of providing and laying 600 mm dia, 350 mm dia RCNP 3 class sewer line from lucky Hotel along station Road along Slaughter House Road, upto Badi Masjid, Bandra (W) H/W ward.





P/L 300mm, 350mm & 400 mm dia RCNP3 class pipe sewer lines along Veera Desai Extension Road from St. Catherine's Home up to Country Club at Andheri (West) in K/West ward.







Providing and Laying RC pipe (NP-4 class and above) sewer line of 1200 mm dia. Pilot sewer line by microtunneling and pipe jacking method & HDPE pipes for cross connections by HDD method along Barister Nath Pai Road on east side of carriage way parallel to existing sewer line from Veer Tanaji Malusare Path Junction to Sant Savata pumping Station in E Ward.





Providing and Laying RC pipe (NP-4 class and above) sewer line of 1200 mm dia. Pilot sewer line by microtunneling and pipe jacking method & HDPE pipes for cross connections by HDD method along Barister Nath Pai Road on east side of carriage way parallel to existing sewer line from Veer Tanaji Malusare Path Junction to Sant Savata pumping Station in E Ward.



**BEFORE THE NATIONAL GREEN
TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

**E. A. NO. 6 OF 2021
IN
ORIGINAL APPL. NO. 197 OF 2017**

BETWEEN:

VANSHAKTI & ANR.

...Original Applicant

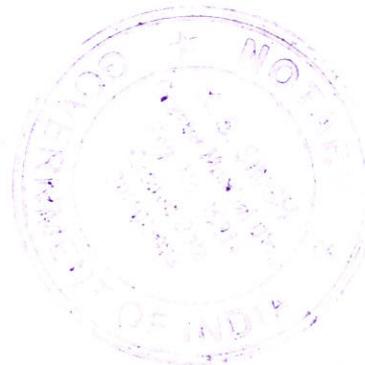
Versus

MUNICIPAL CORPORATION OF
GREATER MUMBAI & ORS.

... Respondents

25 AUG 2021

**COMPLIANCE AFFIDAVIT ON BEHALF
OF RESPONDENT i.e. M.C.G.M.**



Smt. A.K. Savla & Ors.

Advocate for Respondents

Legal Department, Municipal Corpn.
of Greater Mumbai, Mahapalika Marg,
Fort, Mumbai - 400 001.

Subject: Service of Compliance Affidavit in EA No. 6 of 2021 in OA No. 197 of 2017 | NGT, WZB

From: Contact Us <contact@jswad.in> on Wed, 25 Aug 2021 17:11:57

To: "Zaman Ali " <zamanali1602@gmail.com>

Cc: "mc@mcgm.gov.in" <mc@mcgm.gov.in>, "lo01legal " <lo01.legal@mcgm.gov.in>, "dylo02legal@mcgm.gov.in" <dylo02legal@mcgm.gov.in>, "ashishwad " <ashishwad@jswad.in>

Sir,

Please acknowledge the Service of Compliance Affidavit being filed on behalf of Municipal Corporation of Greater Mumbai in E.A. No. 6/2021. The Affidavit can be accessed / downloaded from the following Link:

https://drive.google.com/file/d/1rGPxobGFMJgp57_CNvPjOa-KuVJrYnIL/view?usp=sharing

Regards

M/s J.S.WAD & Co.

Advocates

Room No. 204, Second Floor,

Hans Bhawan,

1, Bahadurshah Zafar Marg,

New Delhi - 110 001

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